

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM21 dated 23.12.2020 for import of restricted items

Meeting No. 09/AM21 of Exim Facilitation Committee (EFC) was held on 23.12.2020 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.P.Roy, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri Yogesh Kumar, JSO (Trade), DAH&D
- (vi) Shri Gaurav Kumar, STA-'B', Directorate of International Cooperation, DRDO
- (vii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (viii) Shri Santanu Dhar, US(BR), M/o P&NG
- (ix) Dr. Tarun Kumar Singh, Fisheries Research and Investigation Officer, Department of Fisheries
- (x) Inderjeet Yadav, Deputy Industrial Advisor, Ministry of Steel

3. Total number of cases considered in the meeting was **297**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **52** cases were approved, **10** cases were rejected, **4** cases were closed and **231** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases at Sl. Nos. 142, 148, 149, 151 and 156 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

	Part 1	D/o AH&D			
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
1	Palamur Biosciences Private Limited, Secunderabad 01/53/8/50409/AM21/ P-26/IC	08.04.20	1000 Nos. Bovine Sexed Semen 500 Nos. Bovine Embryos	132.0	Comments sought from D/o AH&D on 22.08.2020, 15.09.2020 and again on 11.10.2020. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
2	Red Barn Farm, Chikkaballapura 01/53/8/53867/AM21/ R-7/IC	27.07.20	(i) 48 Nos Domesticated Rabbit (<i>Oryctolagus cuniculus domesticus</i>) (20 Male + 28 Female) (ii) 20 Nos.	4.4	Approved as recommended by D/o AH&D vide OM No. 110102 (1)/3/2017-Trade dated 24.12.2020.

			Domestic Guinea pig (<i>Caviaporcellus</i>) (10 Male + 10 Female)		
	RA, Bangalore may issue the import authorization to the applicant for import of 48 nos of Adult Rabbit and 20 nos of Domestic Guinea pig from Netherland for CIF value of Rs. 440800.00/- [US Dollars (USD) 5800] subject to the conditions mentioned in the D/o AH&D OM No. 110102 (1)/3/2017-Trade dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.				
3	Symbiotec Pharma lab Pvt. Ltd., Madhya Pradesh 01/53/8/54027/AM21/ S-75/IC	22.08.20	200 ltr. Animal Excreta (Mares Urine)	.01	Comments sought from D/o AH&D on 25.08.2020. D/o AH&D vide email dated 04.09.2020 sought some information from the firm. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/ recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination.
4	SymbiotecPharma lab Pvt. Ltd., Madhya Pradesh 01/53/8/54072/ AM21/S-81/IC	02.09.20	200000 ltr. Animal Excreta (Mares Urine)	151.8	D/o AH&D vide email dated 04.09.2020 sought some information from the firm. Reminder sent to firm vide email dated 05.10.2020. Reply from the firm is awaited. D/o AH&D vide OM No. 110102(1)/3/2017/ Trade dated 08.10.2020 sought comments/ recommendations from DGCI, DGHS, M/o Health and Family Welfare, New Delhi. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination.
5	MerajYusha, Bhubaneswar 01/53/8/54174/AM21/ M-54/IC	22.09.20	3 Nos of Live Riding Horses (For Sports Activities). Age – 02 to 20 Years. Sex Gelding/Colt/Filly.	8.1	Comments sought from D/o AH&D on 23.09.2020. D/o AH&D vide email dated 29.09.2020 sought some information from the applicant. The applicant replied to D/o AH&D's queries on

					06.10.2020 directly. D/o AH&D vide email dated 05.11.2020 requested the firm to provide recommendations from Equestrian Federation of India (EFI) as the purpose of the import is for sports. Reminders were sent to firm vide emails dated 17.11.2020, 1.12.2020, and 03.12.2020 requesting for furnishing reply. The applicant vide email dated 03.12.2020 informed that the recommendation letter from Equestrian Federation of India may take more time than usual because of the Pandemic situation and requested to treat the current application for closure now. D/o AH&D vide OM dated 18.12.2020 informed that it does not recommend the case on the basis of the request made by the applicant for closing the application. Hence, the Committee decided to close the case.
6	Director, CSIR-Central Drug Research Institute, Lucknow 01/53/8/54202/AM21/D-20/IC	26.09.20	(1) 20 Nos. B6.Cg-Tg(Nes-EGFP) 33Enik/J (Jax Stock No-033927) (2) 20 Nos. B6.129-Htr2c tm1Jke/J (Jax Stock No 015821) (3) 20 nos. B6.129X1-Gt(Rosa) 26Sor tm 1 (EYFP) Cos (Jax Stock No 006148) (4) 20 Nos. C57BL/6-Tg(Nes-cre/ERT2) KEisc/J (Jax Stock No-016261) (5) 20 Nos. Stock Tg(KRT14-cre/ERT)20Efu/J (Jax Stock No-005107) (6) 20 Nos. B6;FVB-Coll1a1tm1.1	43.61278	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 07.12.2020.

			(tetOmStrawberry/ Atg4bC74A)Kmln/J (Jax stock no-031540) (7) 20 Nos. B6.129S4-Krastm4Tyj/J (Jax Stock No008179) (8) 20 nos. B6.CgGt(ROSA)26Sortml(rtTA,EGFP)Nagy/J (Jax stock no-005670) (9) 20 Nos. NOD.Cg-Prkdcscid Il2rgtm1Wjl/SzJ (Jax Stock No-005557) (10) 20 Nos. NOD.Cg-Prkdcscid/J (Jax Stock No001303) (11) 20 Nos. NOD.Cg-Rag1tm1Mom Il2rgtm1Wjl/SzJ (Jax Stock No-007799) (12) 20 Nos. Nu/J (Jax Stock No-002019).		
	RA, Kanpur may issue the import authorization to the applicant for import of (1) 20 Nos. Stock Tg(KRT14-cre/ ERT)20Efu/J (Jax Stock No-005107) (2) 20 Nos. B6.129S4-Krastm4Tyj/J (Jax Stock No008179) (3) 20 Nos. B6;FVB-Collaltml.1 (tetOmStrawberry/ Atg4bC74A)Kmln/J (Jax stock no-031540) (4) 20 nos. 6.CgGt(ROSA) 26Sortml (rtTA,EGFP) Nagy /J (Jax stock no-005670) (5) 20 Nos. NOD.Cg-Prkdcscid Il2rgtm1Wjl/SzJ (Jax Stock No-005557) (6) 20 Nos. NOD.Cg-Prkdcscid/J (Jax Stock No001303) (7) 20 Nos. NOD.Cg-Rag1tm1Mom Il2rgtm1Wjl/SzJ (Jax Stock No-007799) (8) 20 Nos. Nu/J (Jax Stock No-002019) (9) 20 nos. B6.129X1-Gt(Rosa) 26Sortm 1 (EYFP) Cos (Jax Stock No 006148) (10) 20 Nos. C57BL/6-Tg(Nes-cre/ ERT2) KEisc/J (Jax Stock No-016261) (11) 20 Nos.B6.Cg-Tg(Nes-EGFP) 33Enik/J (Jax Stock No-033927), (12) 20 Nos. B6.129-Htr2c tm1Jke/ J (Jax Stock No 015821) from USA for CIF value of Rs. 4361278.00/- [US Dollars (USD) 72048] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 07.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Kanpur.				
7	Still Water Aquatics, Bangalore 01/53/8/53919/AM21/S-54/IC	10.08.20	(i) 12 Nos. Dendrobatestinctorius (ii) 12 Nos. Dendrobatesleucomel as (iii) 12 Nos. Dendrobatesauratus (iv) 12 Nos. Phyllobatesterribilis (v) 12 Nos. Phyllobatesvittatus	1.12500	The applicant has not submitted the application in prescribed format. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 requested the importer to submit the application in prescribed format along with the details of the proposed import of amphibians. Reminder was sent to firm vide email dated 01.12.2020. Firm replied vide email dated 10.12.2020.

					Firm's reply referred to D/o AH&D vide email dated 24.12.2020.
8	Shanthala Gorur Ashwath, #411, 2nd Cross, Ramaswamy Iyengar Road, Hemavati Nagar, Hassan, Karnataka- 573202. 01/53/8/54279/AM21/ S-113/IC	08.10.20	1 No. Pet cat named Blueberry. Breed: Russian. Age: 4 years old, from USA	15000	Approved as recommended by D/o AH&D vide OM No.110102 (1)/3/2017-Trade dated 24.12.2020.
RA, Bangalore may issue the import authorization to the applicant for import of 1 live pet cat, Breed- Russian, Age- 4 year old from USA for CIF value of Rs.15000.00 /- [US Dollars (USD) 200.00] subject to the conditions mentioned in the D/o AH&D OM No.110102 (1)/3/2017-Trade dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.					
9	Lupin Limited., Mumbai 01/53/8/54352/AM21/ L-19/IC	21.10.20	(1) 1500 Nos.NOD.Cg-Prkdcscid II2rg tmlSug/ JicTac Mice. (Male and Female Mice form USA, U.K, Germany, Israel, Spain, Netherlands, Italy and France (2) 1440 Nos. B6C3F1/J MICE (Male & Female Mice from USA, U.K, Germany, Israel, Spain, Netherlands, Italy and France (3) 1440 Nos. F344/NHsd (Fisher 344) Rat.	628.2	Approved as recommended by D/o AH&D vide OM No. 110102/ (1) /3/2017 dated 18.12.2020.
RA, Mumbai may issue the import authorization to the applicant for import of (1) 1440 Nos. B6C3F1/J MICE Male & Female Mice (2) 1440 Nos. F344/NHsd (Fisher 344) Rat (Male and Female Rat) (3) 1500 Nos. NOD.Cg-PrkdcII2rg/ JicTac Mice from USA for CIF value of Rs. 62825085.00/- [US Dollars (USD) 843290] subject to the conditions mentioned in the D/o AH&D OM No. 110102/(1)/3/2017 dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Mumbai.					
10	J.K. Trust Bombay, Ballard Estate, Mumbai 01/53/8/54400/AM21/ J-16/IC	30.10.20	1000 Nos. Bovine Sexed Semen	20.53897	Comments sought from D/o AH&D on 02.11.2020. D/o AH&D vide email dated 09.11.2020 informed the applicant that the application is incomplete. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

11	Hriday Vipul Chheda, Andheri West, Mumbai 01/53/8/54408/AM21/ H-49/IC	2.11.20	6 nos. Riding Horses for Equestrian Sports Sex: Colt/Stallion/Gelding/ Filly/Mare aged between 01 to 20 years	8000000	Approved as recommended by D/o AH&D vide OM No. 110102/(1)/3/2017-Trade dated 18.12.2020.
RA, Mumbai may issue the import authorization to the applicant for import of Six (06) riding horses for equestrian sports, sex: colt/ stallion/ gelding/ filly/ mare, aged between 01 to 20 years for sports activities from Germany for CIF value of Rs. 8000000.00/- [EURO (EUR) 90000] subject to the conditions mentioned in the D/o AH&D OM No. 110102/(1)/3/2017-Trade dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Mumbai.					
12	Arbee Biomarine Extracts Pvt. Ltd., Kottayam, Kerala 01/53/8/54410/AM21/ A-73/IC	03.11.20	1200MTs Fish Body Oil	1440000 00	Comments sought from D/o AH&D on 04.11.2020. Application has been forwarded to D/o Fisheries vide email dated 13.11.2020 and again vide email dated 01.12.2020. D/o Fisheries informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
13	Yashaswini M Basavaraju, Bengaluru	13.11.20	1 No. pet-dog Breed: Chihuahua, Sex: Male: Age: 2 Years (DOB: 05.11.2018), Colour: White and Apricot from Sydney to Delhi		The firm has been requested to provide complete application vide e-mail dt. 17.11.2020. Reminder sent to applicant vide email dated 24.12.2020
14	Yazhini Konguvel, Houston, TX, USA (Thiruvannamiyur Chennai) 01/53/8/54479/AM21/ Y-7/IC	17.11.20	1 No. of Dog for short trip to India. Breed of dog - Bichon Frise Age: 5 months. Colour: White.	0.89140	Comments sought from D/o AH&D on 17.11.2020. Comments received from DAH&D vide OM dated 07.12.2020. The case is being processed on file.
15	Red Barn Farm, Chikkaballapura 01/53/8/54509/AM21/ R-26/IC	22.11.20	(1) Live Animals Purebred Yorkshire GGP Gilts – 12 Numbers Female (2) Live Animals Purebred Landrace GGP Gilts – 12 Numbers Female. (3) Live Animals Purebred Duroc GGP Gilts- 8 Numbers Female (4) Live Animals	8613724	Comments sought from D/o AH&D on 23.11.2020. DAHD vide email dated 09.12.2020 requested the firm to submit NOC from the State Government of Karnataka in line with their existing Pig Breeding Policy. Reminders have been sent to firm on 10.12.2020, 11.12.2020, 14.12.2020 &

○			Purebred Yorkshire GGP Boars - 4 Numbers Male (5) Live Animals Purebred Landrace GGP Boars - 4 Numbers Male (6) Live Animals Purebred Duroc GGP Boars - 4 Numbers Male.		15.12.2020 requesting for furnishing reply. D/o AH&D vide OM dated 18.12.2020 does not recommend the said import as the firm has not submitted the desired information. Hence, the Committee decided to reject the case.
16	Red Barn Farm, Chikkaballapura 01/53/8/54510/AM21/R-27/IC	22.11.20	(1) Live Animals Meerkat (Suricata Suricata) Male 6 and Female 6 in all 12 numbers (2) Live Animals Stripped Skunk (Mephitis Mephitis) Male 4 Numbers and Female 4 Numbers in all 8 numbers for trading in India (3) Live Animals American Mink (Neovision Vision) Male 8 and Female 8 in all 16 numbers	1185000	Comments sought from D/o AH&D on 23.11.2020. D/o AH&D vide OM dated 18.12.2020 does not recommend the said import in view of Covid 19 infection especially in mink family and other small creature close to the mink family. Hence, the Committee decided to reject the case.
17	Red Barn Farm, Chikkaballapura, Karnataka 01/53/8/54511/AM21/R-28/IC	22.11.20	Live Animals Capybara (Hydrochoerus Hydrochaeris) 6 Male and 6 Female in all 12 numbers	2250000	Comments sought from D/o AH&D on 23.11.2020. D/o AH&D vide OM dated 18.12.2020 does not recommend the said import in view of Covid 19 infection and other such undetermined status in Netherland. Hence, the Committee decided to reject the case.
18	Surya Prasath Velusamy Mani, Chennai, Tamil Nadu 01/53/8/54516/AM21/S-133/IC	23.11.20	1 No. Pet Rabbit, Breed: English Angora, Sex: Male from Kuwait	1483	For ex-post facto approval
19	Vishwaraj Ganta, Manikonda, Hyderabad 01/53/8/54513/AM21/V-39/IC	23.11.20	1 No. of 14 Kgs. Pet Dog.	0.00	For ex-post facto approval
20	Suven Life Sciences Ltd. Hyderabad 01/53/8/54523/AM21/	25.11.20	(1) 200 Nos. Wister Rats-100male & 100 Females-6-8 Weeks	2418544	Approved as recommended by D/o AH&D vide OM dated 18.12.2020.

	S-135/IC		(2) 200 Nos. Sprague Dawley Rats, 100males And 100 Females, 6-8 Weeks Age		
	CLA, New Delhi may issue the import authorization to the applicant for import of (1)200 Nos. Wister Rats-100male &100 Females-6-8 Weeks (2) 200 Nos. Sprague Dawley Rats, 100males And 100 Females, 6-8 Weeks Age from Janvier labs, will supply from any one of their centres in France or USA for CIF value of Rs. 2418544.00 /- [EURO (EUR) 26577.40] subject to the conditions mentioned in the D/o AH&D OM dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
21	Dibyendu Mitra, Howrah, West Bengal 01/53/8/54536/AM21/ D-28/IC	29.11.20	1 Bag Pet small dog under baggage in cabin	5000	Recommended by D/o AH&D vide OM dated 18.12.2020. Subject to Approval by Competent Authority
22	Syed Zeeshan Ahmed, Bangalore, Karnataka 01/53/8/54537/AM21/ S-141/IC	01.12.20	(1) 1 No. CAT - Name: My Diamond Patsy Bee, Breed: Exotic LH, Sex: Female, D.O.B: 06/05/2020, Microchip No.: 643099001017563 (2) 1 No. CAT- Name: Viatrix Bee Rachelle, Breed: Exotic Shorthair, Sex: Female, D.O.B.: 04/07/2020, Microchip No.: 643094800128243	22500	Approved as recommended by D/o AH&D vide OM dated 18.12.2020.
	RA, Bangalore may issue the import authorization to the applicant for import of 2 Nos of live pet cats from Russia for CIF value of Rs. 22500.00 /- [US Dollars (USD) 300] subject to the conditions mentioned in the D/o AH&D OM dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.				
23	Mohammed Usama, Bangalore Karnataka 01/53/8/54538/AM21/ M-80/IC	01.12.20	(1) 1 No. CAT- Name: Newen Majestic, D.O.B: 03/04/2020, Race: Persa, Sex: Macho- Red and White, Microchip No: 900215000981519 (2) 1 No. CAT- Name: Newen Logan, D.O.B.: 14/06/2020, Race: Persa, Sex: Macho- Red and White, Microchip No.: 900215000981515	22500	Comments sought from D/o AH&D on 02.12.2020. D/o AH&D vide emails dated 08.12.2020, 09.12.2020, 10.12.2020, 11.12.2020, 14.12.2020 & 15.12.2020 sought some information from the applicant. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

24	Vishwaraj Ganta, Hyderabad 01/53/8/54539/AM21/ V-40/IC	01.12.20	13 Kg. Pet Dog	00	Comments sought from D/o AH&D on 02.12.2020. The Committee decided to Close the case due to multiple applications by the same applicant.
25	Bangalore Horse Riding School, Bangalore, Karnataka 01/53/8/54541/AM21/ B-73/IC	01.12.20	3 Nos. Live Horses Pure Arabian Horses (2 Stallions and 1 Mare) for training our students and imparting skills of horse riding.	7125000	Comments sought from D/o AH&D on 02.12.2020. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
26	Mounica Chowdary Yelisetti, Manikonda, Hyderabad 01/53/8/54546/AM21/ M-81/IC	02.12.20	1 no. of 13 Kgs. Pet Dog	0.00	Comments sought from D/o AH&D on 03.12.2020. DAH&D vide email dated 03.12.2020 requested the applicant to check the application as it appears that the details of live dog for import is same as mentioned in the following file No./Ref No. received from DGFT for comments: (i) F. No. 01/53/8/54539/AM21/V- 40/Import Cell dated 2.12.2020 (ii) F. No. 01/53/8/54513/AM21/V- 39/Import Cell dated 1.12.2020. D/o AH&D informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
27	Nadeem Mohammedilyas Behlim, Thane, Maharashtra 01/53/8/54578/AM21/ N-29/IC	08.12.20	360 Kgs. of Hejazi goats 2 Male goats(3year, 9month old) 4 Females (3year, 2 year, 8 month, 1.5 year Old 02 Male kids (3 months old). (Total 8 Nos.)	294000	D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.12.2020 does not recommend the import from Bahrain as the country of origin is not fulfilling the health protocol of the Department for import of goats. Hence, The Committee decided to reject the case.
28	Pratap Raceciment Pvt. Ltd., Hyderabad, Telangana 01/53/8/54575/AM21/ P-46/IC	08.12.20	11 Nos. [03 Stallions & 08 Broodmares (Age- 02to 15 Years) (Breed- Thorough Bred/	2220300 0	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.12.2020.

			Falabella/Gypsy]]		
	RA, Hyderabad may issue the import authorization to the applicant for import of 11 live horses (03 nos of Stallions and 08nos of Broodmares), (Age-02 to 15 years), (Breed- Thorough Bred/ Falabella/ Gypsy) from United Kingdom, Holland, USA and Ireland for CIF value of Rs.22203000.00 /- [EURO (EUR): 246700] subject to the conditions mentioned in D/o AH&D OM No. 110102(1)/3/2017-Trade dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Hyderabad.				
29	Vivo Bio Tech Limited, Hyderabad 01/53/8/54598/AM21/ V-43/IC	10.12.20	1000 NOS. TRANSGENIC MICE (MALE) 1000 NOS. Transgenic Mice (Female) 100 NOS. Transgenic Rats (Male) 100 NOS. Transgenic Rats (Female)	9552400	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.12.2020.
	RA, Hyderabad may issue the import authorization to the applicant for import of 1000 NOS Transgenic Mice (Male), 1000 NOS Transgenic Mice (Female), 100 NOS Transgenic Rats (Male) and 100 NOS Transgenic Rats (Female) from China for CIF value of Rs. 9552400.00 /- [US Dollars (USD) 2420.00] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Hyderabad.				
30	Indian Institute of Technology Kanpur, Kanpur, Uttar Pradesh 01/53/8/54597/AM21/ I-27/IC	10.12.20	4 nos. NU/J mice (Stock number: 002019)- Male 6 nos. NU/J mice (Stock nu 6 nos. Nod.CgPrkdc(Scid)Il2rg(tm1Wjl)SzJ mice (Stock Number: 005557)- Female 4 nos. NOD.CgPrkdc(scid)Il2rg(tm1Wjl)/SzJ (Stock Number: 005557)- Male 4 nos. NOD.Cg-Prkdc(Scid)/J mice (Stock Number: 001303)- Male 6 nos. NOD.Cg-Prkdc(scid)/J mice (Stock Number: 001303)- Female	322503.64	Approved as recommended by D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.12.2020.
	RA, Kanpur may issue the import authorization to the applicant for import of live mice (12 Male and 18 Females) from USA for CIF value of Rs. 322503.64 /- [US Dollars (USD) 5598.62] subject to the conditions mentioned in the D/o AH&D OM No. 110102(1)/3/2017-Trade dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Kanpur.				

21	Preethi R Arattu, Vadodara, Gujarat 01/53/8/54596/AM21/ P-47/IC	09.12.20	1 No. of (1 BAG) Pet Dog, travelling to India for 2 months with the Owner (Indian Citizen) from Canada	150000	Comments sought from D/o AH&D on 16.12.2020. Comment received from D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 24.12.2020. However, the applicant vide email dated 17.12.2020 informed that she does not need the license anymore. Hence, the Committee decided to close the case.
	Part 2		D/o Fisheries		
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
32	Tropical Fish Exports, Maharashtra 01/53/8/54096/ AM21/T-39/IC	08.09.20	16425000 Nos. Ornamental Fishes	202.5	The applicant has not submitted the application with all necessary attachments. The firm was requested vide email dated 08.09.2020 to send/ submit all necessary attachments at e-mail ID import-dgft@nic.in. Reminders sent to firm on 22.09.2020, 05.10.2020, 11.10.2020 and 01.12.2020 requesting for providing complete application. The Committee decided to reject the case due to non- reply from the firm.
33	Uttarakhand Rajya Matsya Palak Vikas Abhikaran, Dehradun 01/53/8/54328/AM21/ U-6/IC	15.10.20	1200000 nos. of Rainbow Trout Eggs (Oncorhynchus mykiss) from Denmark	1640000	Approved as recommended by D/o Fisheries vide letter dated 07.12.2020, subject to fulfillment of certain conditions mentioned therein. CLA, New Delhi may issue the import authorization to the applicant for import of 1200000 (twelve lakh) nos. of Rainbow Trout Eggs (Oncorhynchus mykiss) from Denmark for CIF value of Rs. 1640000.00 /- [EURO (EUR) 17700.00] subject to the conditions mentioned in the D/o Fisheries letter dated 07.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.
34	Kerala Aqua Ventures International Limited, Ernakulam, Kerala 01/53/8/54483/AM21/ K-29/IC	17.11.20	15000 Nos. Live Oreochromis Niloticus (Chitralada)	3.470768 0	Comments sought from D/o Fisheries on 17.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. The firm has been requested

					to furnish application prescribed format vide email dated 26.11.2020. Reminder sent to firm vide email dated 24.12.2020.
35	Sinha Aquarium, Howrah 01/53/8/54502/AM21/ S-132/IC	19.11.20	444800 Nos. Ornamental fishes as per ANF 2M	3819871. 44	Comments sought from D/o Fisheries on 19.11.2020. D/o Fisheries vide email dated 26.11.2020 informed that application is not in prescribed format. Reminder sent to firm vide email dated 24.12.2020.
	Part 3		D/o AH&D and MoEF&CC (WL)		
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
36	Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/ AM20/G- 12/IC	8.07.19	(1) 8 pairs of Arachloropterus and (2) 2 pairs of Araararauna with cites permit	13.5	Comments received from D/o AH&D vide OM No. 110102(10/3/2017-Trade dated 24.09.2019. Comments sought from MoEF&CC (WL) on 11.07.2019. Reminders sent to MoEF&CC(WL) vide email dated 19.06.2020, 31.08.2020, 03.09.2020 and 05.10.2020 requesting for expediting comments. MoEF&CC (WL) vide email dated 25.11.2020 has sought some documents from the firm. Firm asked to furnish reply vide email dated 25.11.2020. Firm replied directly to MoEF&CC (WL) vide email dated 25.11.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought vide email dated 27.11.2020 by MOEF&CC.
37	Ashraf Hassan NalakthuKandathil, Kerala. 01/53/8/E/	12.07.19	(i) 6 nos. of Ara Macao & (ii) 6 nos. of	6.96	Comments received from D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated

①	AM20/A-38/IC		AraChloroptera from Surinam		24.09.2019. Comments sought from MOEF&CC (WL) on 01.08.2019. Reminders sent to MOEF&CC (WL) on 07.09.2020, 16.09.2020, 05.10.2020 and 01.12.2020 requesting or expediting comments.
38	RN International Services, Telengana 01/53/8/E/ AM20/R-46/IC	24.04.19	(1) 10 Pairs Ostrich chicks (Captive bred) one month old. Struthiocamelus (2) 10 pairs Java peafowl (Captive bred) 6 months old Pavomuticus	3.5	Comments sought from MOEF&CC(WL) & D/o AH&D on 27.11.2019. D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to 'NOC' from MoEF&CC(WL). However, D/o AH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. Reminders sent to MoEF&CC (WL) on 24.06.2020, 31.08.2020, 15.09.2020, 05.10.2020 and 01.12.2020 requesting for furnishing comments on import of Java Peafowl.
39	Modern Pet Centre, Kolkata 01/53/8/E/ AM19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MoEF&CC(WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1) /3/2017-Trade dated 29.05.2020 stated that DAH&D has no comments to offer as the product doesnotcome under the purview of them. MoEF&CC(WL) has sought information from the firm vide their letter No. 3-22/2020 WL dated 06.10.2020. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export

					Permit from importing country. Details have been sought from the firm on 06.10.2020 by MOEF&CC. The firm vide email dated 30.10.2020 informed to MoEF&CC that before importing animals they will submit CITES and Certificate of Origin. Response from firm is awaited
40	Vidhaan Sales, Nagpur 01/53/8/E/ AM20/V-35/IC	08.01.20	Total 6,60,000 Nos. of Turtles:- (1) 20000 nos. Stink Pot Turtle (<i>Sternotherus Odoratus</i>) (2) 300000 nos. Red Eared Slider Turtle (<i>Teachemys ScriptaElegans</i>) (3) 300000 nos. Red Eared Slider Turtle (<i>Teachemys Scripta</i>) (4) 20000 nos. Western Pond Turtle (<i>Clemmys marmorata</i>) (5) 20000 nos. Peninsula Cooter Turtle (<i>Pseudemys peninsularis</i>).	294.0	Comments sought from MOEF&CC (WL) & D/o AH&D on 08.01.2020. D/o AH&D vide OM No. 110102(1)/ 3/2017-Trade dated 19.03.2020 stated that DAH&D has no comments to offer as the product does not come under the purview of the Department. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
41	Suhani Farms, Bangalore 01/53/8/E/ AM20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF&CC(WL) & D/o AH&D on 10.01.2020. D/o AH&D vide email dated 29.09.2020 sought some clarifications from the firm. The firm furnished reply on 02.10.2020. Comments received from D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 28.12.2020. MoEF&CC(WL) vide email dated 16.07.2020 sought some information from the firm.

					The firm vide email dated 04.08.2020 informed that they are waiting for 'NOC' from Chief Wildlife Warden. MOEF&CC informed the Committee that under CITES, Appendix II, item for import needs Export Permit from importing country. Details have been sought by MOEF&CC.
42	Joydeb Mukherjee, Kolkata 01/53/8/E/ AM20/J-41/IC	18.02.20	1 No. Blue and Gold Macaw Male	.01	Comments sought from MOEF&CC (WL) and D/o AH&D on 20.01.2020. Reminders sent on 16.09.2020, 05.10.2020 and 01.12.2020 to MOEF&CC(WL) requesting comments. The case is under examination in D/o AH&D.
43	Suhani Farms, Bangalore 01/53/8/54363/AM21/S-119/IC	23.10.20	40 Nos. Live Birds Chileense Flamingo / American Flamingo	3900000	Comments sought from MOEF&CC (WL) and D/o AH&D on 23.10.2020. Comments received from D/O AH&D vide OM No. 110102/(1)/3/2017 dated 21.12.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020.
44	Red Barn Farm, Chikkaballapur 01/53/8/54601/AM21/R-33/IC	10.12.20	20 NOS. Live Birds - Eclectus Parrots (Eclectus Roratus) 20 Numbers (10 Male And 10 Female)	7200000	Comments sought from D/o AH&D and MOEF&CC (WL) on 16.12.2020. The Committee decided to reject the case as the application is not justified as species are endangered.
Part 4			MoEF&CC (WL)		
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
45	K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT Costos Roots (Saussurea Lappa)	260.09	Comments sought from AYUSH on 09.03.2018. Comments sought from MoEF&CC (WL) on 23.5.2018. Reminders sent

					to MoEF&CC(WL) 19.09.2018, 31.05.2019 and 28.01.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
46	S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/E/ AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminders sent to MoEF&CC(WL) on 24.12.2019, 07.09.2020 and 05.10.2020 requesting for providing comments.
47	A&S Creations, New Delhi. 01/53/8/E/ AM19/A-62/IC	18.02.19	8 Nos. DPS Vertex Collars with Accessories	10.57	Approved as recommended by MOEF&CC (WL) vide letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 8 Nos. DPS Vertex Collars with Accessories from Germany (DEU) for CIF value of Rs. 1057472/- [EURO (EUR) 12896] subject to the conditions mentioned in the MOEF&CC (WL) letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
48	Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/ AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
49	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-4/IC	10.04.19	1 No. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1(Vol.2) dated 06.10.2020 stated that 'NOC' of CWLW, Gujarat, Assam, Odisha, Tamil Nadu, Karnataka and Uttar Pradesh to be submitted for further consideration. Reminder sent to firm vide email dated 01.12.2020.

00	Samanyu Trading LLP, Delhi. 01/53/8/E/ AM20/S- 18/IC	08.05.19	SusseraLappa (KuthRoots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020. MoEF&CC (WL) vide letter dated 06.10.2020 has sought some information/documents from the firm. Reminder sent to firm vide email dated 23.11.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
51	A&S Creations, New Delhi 01/53/8/E/ AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binoculars 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
52	A&S Creations, New Delhi. 01/53/8/E/ AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019 followed with reminders dated 28.01.2020, 16.09.2020 and 05.10.2020.
53	A&S Creations, New Delhi 01/53/8/E/ AM20/A- 55/IC	21.08.19	7 Nos. GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. MOEF&CC(WL) vide correspondence F.No.3-11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, Chhattisgarh to be submitted for further consideration.
54	Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/ AM20/M- 37/IC	20.09.19	2 Nos. Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Reminders sent to MOEF&CC (WL) on 28.01.2020, 16.09.2020 and 06.10.2020.

					MoEF&CC (WL) vide letter dated 06.10.2020 has requested the firm to furnish 'NOC' of CWLW, Karnataka. Reminder has been sent to firm vide email dated 23.11.2020. MOEF&CC (WL) vide letter no. 3-15/2020 WL informed that NOC of CWLW, Karnataka to be submitted for further consideration.
55	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-25/IC	20.11.19	10 Nos. of night vision Devices	5.0	Comments sought from MOEF&CC (WL) on 21.11.2019. Reminders have been sent to MOEF&CC(WL) vide emails dated 28.01.2020, 16.09.2020, 06.10.2020, 23.11.2020 and 10.12.2020 requesting for providing comments. MoEF&CC (WL) vide letter no. 3-17/2020 WL informed that the import of Night Vision Devices (10 Nos.) is for the use by Railway Protection Force (RPF) and, therefore, the Wildlife Division, MoEF&CC does not have any comments , as such, on this proposal.
56	E.Chandran, Telangana 01/53/8/E/ AM20/E-21/IC	03.03.20	44 Nos. of Hunting Trophie	8.97	Comments sought from MOEF&CC (WL) on 06.03.2020. Reminders have been sent to MOEF&CC(WL) vide email dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
57	Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/53733/AM21/A-13/IC	01.07.20	(1) 6 Set Gut 50 comfortable universal gas applicator with all Accessories (2) 1 Set Tranquilizer Gun Guy .50 with all	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Reminders have been sent to MOEF&CC(WL) vide email

			Accessories (3) 1 Set Tranquilizing Gun- Tele bInject GUT .50 with all Accessories.		dated 16.09.2020, 06.10.2020, 23.11.2020 and 11.12.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
58	Dr.Khurshedd Ahmad, Principal Investigator, S&H., Kashmir 01/53/8/53811/ AM21/D-10/IC	15.07.20	(1) 2 Nos. Solar Argos/ GPS 30g PTT (Animal Tracking Device) (2) 1 No. Solar Argos/GPS 45g PTT (Animal Tracking Device)	9.1	Comments sought from MOEF&CC(WL) on 02.09.2020. Reminders sent to MOEF&CC(WL) vide emails dated 06.10.2020 and 23.11.2020. Comments are awaited from J&K. Reminder has been sent to MOEF&CC (WL) on 11.12.2020 requesting for providing comments. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
59	G. Amarendra Reddy., Hyderabad 01/53/8/53861/AM21/ G-13/IC	25.07.20	4 Nos. Animal Trophies	1.1	Comments sought from MOEF&CC (WL) on 30.07.2020. Reminders sent to MOEF&CC(WL) vide emails dated 16.09.2020, 06.10.2020, 23.11.2020 and 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
60	A&S Creation, New Delhi 01/53/8/53967/AM21/ A-35/IC	14.08.20	2 Nos. GPS Vertex Collar with standard Accessories	2.9	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF&CC(WL) vide correspondence F.no. 3- 11/2019WL (part1) (Vol.3) dated 06.10.2020 stated that NOC of CWLW, of concerned State to be submitted for further consideration.

61	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53987/AM21/A-36/IC	18.08.20	(1) 1 Set RD706 – Remote Injection gun incl bag and full equipment with all Accessories (2) 1 Set Tranquilizer Gun with all Accessories (3) 1 Set Tranquilizer Gun with all Accessories (4) 1 Set Tranquilizer Gun with all Accessories (5) 1 Set Chemical Restraint Equipment with all Accessories (6) 1 Set RD706 Remote Injection Gun with all Accessories (7) 1 Set RD706 – Remote Injection gun including bag and full Equipment with all Accessories (8) 1 Set Tranquilizer Gun with all Accessories (9) 2 Sets Tranquilizing gun RD706 with all Accessories (10) 1 Set tranquilizing Gun RD706 with all Accessories (11) 1 Set RD706 Remote Injection Gun with all Accessories.	14.3	Comments sought from MOEF&CC (WL) on 19.08.2020. MOEF (WL) vide email dated 06.10.2020 sought some clarifications from the firm. The firm replied vide email dated 08.10.2020. Reminder sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
62	A&S Creations, New Delhi 01/53/8/54035/AM21/A-38/IC	24.08.20	10 Nos. Lite Track 140 Collar with standard accessories	14.4	Comments sought from MOEF&CC (WL) on 26.08.2020. MOEF&CC (WL) vide correspondence F.No.3-11/2019WL (part1)(Vol.3) dated 06.10.2020 stated that 'NOC' of CWLW, Arunachal Pradesh to be submitted for further consideration.
63	Dr. T Prabhakar Chowdary, Telangana 01/53/8/54124/AM21/D-18/IC	13.09.20	14 Nos Hunting Trophies Animal Mounts	4.5	Comments sought from MOEF&CC (WL) on 14.09.2020. Reminder sent vide email dated 23.11.2020. MOEF&CC (WL) informed

					the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
64	Mohammad Owais Ali, Madhya Pradesh 01/53/8/54167/AM21/M-53/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blesbuck & Scientific Name Damaliscus Pygargus P hillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name- Zebra & Scientific Name Equus Burchelli) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name – Blue Wildebeest & Scientific Name Connochaetes Taurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name Kobus Ellipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name- Waterbuck & Scientific Name Kobus Ellipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck & Scientific Name Kobus Ellipsiprymnus)	4.8	Comments sought from MOEF&CC (WL) on 22.09.2020. Reminders have sent vide emails dated 23.11.2020 and 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

			1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Blesbuck& Scientific Name- DamaliscusPygargusP hillipsi).		
65	Sameer Meer, Madhya Pradesh 01/53/8/54168/ AM21/S-90/IC	21.09.20	1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name- Blue Wildebeest & Scientific Name ConnochaetesTaurinus) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Name Waterbuck & Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Blue Wildebeest &Scientific Name ConnochaetesTaurinus) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Waterbuck & Scientific Name KobusEllipsiprymnus) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Waterbuck & Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Waterbuck	5.3	Comments sought from MOEF&CC (WL) on 22.09.2020. Reminder has been sent to MoEF&CC (WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

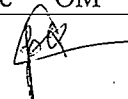
			&Scientific Name KobusEllipsiprymnus) 1 No. Stuffed Animals (Taxidermy) Backskin(Common Name – Blesbuck& Scientific Name DamaliscusPygargusP hillipsi) 1 No. Stuffed Animals (Taxidermy) Flatskin (Common Name – Zebra & Scientific Name EquusBurchelli) 2 Nos. Stuffed Animals (Taxidermy) – Legs Ashtray (Common Name – Zebra & Scientific Name EquusBurchelli) 1 No. Stuffed Animals (Taxidermy) – Legs Lamp (Common Name Zebra & Scientific Name – EquusBurchelli) 1 No. Stuffed Animals (Taxidermy Shoulder Mount (Common Name Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Backskin (Common Name – Gemsbuck& Scientific Name Oryx Gazella) 1 No. Stuffed Animals (Taxidermy) Shoulder Mount (Common Nameblesbuck& Scientific Name – DamaliscusPygargusP hillipsi).		
66	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54191/AM21/A-50/IC	24.09.20	(1) 1 Set X-Caliber Stock and Action, Pneu Dart, Overall Length Rifled stainless steel 50 caliber with optional 11mm smooth bore barrel sleeves, Sight 3x9 adjustable scope (2) 1 Set Tranquilizing	4.6	Comments sought from MOEF&CC (WL) on 25.09.2020. Reminder sent to MoEF&CC(WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020

			equipment (3) 1 Set Tranquilizing equipment (4) 1 Set Tranquilizing equipment		that the case is under examination with them.
67	Eva Discus India, Kolkata 01/53/8/54212/AM21/ E-13 /IC	28.09.20	50000 Nos. Turtles (Testudinata)	10.00000	Department of Fisheries vide email dated 15.10.2020 and D/o AH&D vide OM No. 110102(1)/3/2017-Trade dated 20.10.2020 informed that they had examined such applications earlier and come to the conclusion that Turtles being Reptile, is not falling under the purview of Ministry of Fisheries, Department of Animal Husbandry and Dairying. Comments sought from MoEF&CC (WL) on 15.10.2020 followed with reminders dated 06.11.2020 and 01.12.2020. Application once again forwarded to MoEF&CC (WL) vide email dated 24.12.2020.
68	Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/54220/AM21/ A-52/IC	29.9.20	(1) 1 Set Tranquilizing equipment (Pneu-Dart X-Caliber), (2) 1 Set Pneu-Dart X-Caliber TM-Rifle, (3) 1 Set Pneu-Dart X-2 TM- Pistol (4) 1 Set Pneu-Dart Bio-Jector Kit	4.62975	Comments sought from MOEF&CC (WL) on 29.09.2020. Reminder sent to MoEF&CC(WL) vide email dated 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
69	A&S Creations, New Delhi 01/53/8/54271/AM21/ A-57/IC	07.10.20	2 Nos. Dan-Inject Tranquilizing (Model RIF I.M.) with Standard accessories	8.9	Approved as recommended by MOEF&CC (WL) vide letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 2 Nos. Dan-Inject Tranquilizing (Model RIF I.M.) from USA for CIF value of Rs. 895318.60/- [US Dollars (USD) 12098.90] subject to the conditions mentioned in the MOEF&CC (WL) letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
70	A&S Creations, New Delhi 01/53/8/54317/AM21/ A-65/IC	13.10.20	16 Nos Lite Track 140 Collars with standard accessories	27.1	Approved as recommended by MOEF&CC (WL) vide letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020.

	CLA, New Delhi may issue the import authorization to the applicant for import of 16 Nos Lite Track 140 Collars with standard accessories from New Zealand (NZL) for CIF value of Rs. 2710616.00 /- [US Dollars (USD) 35666.00] subject to the conditions mentioned in the MOEF&CC (WL) letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
71	A&S Creations, New Delhi 01/53/8/54338/AM21/ A-67/IC	16.10.20	5 Nos Vectronic GPS Vertex Collars with standard accessories	7.0	Approved as recommended by MoEF&CC (WL) vide letter No. 3-11/2019WL (part 1(Vol.3) dated 28.12.2020.
	CLA, New Delhi may issue the import authorization to the applicant for import of 05 Nos of Vectronic GPS Vertex Collars with standard accessories, for radio collaring 05 Leopards from Sanjay Gandhi National Park from Germany (DEU) for CIF value of Rs.703845.50/- [EURO (EUR) 8184.25] subject to the conditions mentioned in the MoEF&CC (WL) letter No. 3-11/2019WL (part 1(Vol.3) dated 28.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
72	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM21/ M-70/IC	20.10.20	10 Nos. Taxidermy Animal Trophy Mounts	3.5	Comments sought from MOEF&CC (WL) on 20.10.2020. Reminders sent vide emails dated 23.11.2020 and 01.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
73	Gunjan Jewels Pvt. Ltd., Mulund West, Mumbai 01/53/8/54409/AM21/ G-27/IC	02.11.20	5000 Unit of Mother of Pearls Carvings from China (To be used in jewellery as decorative pieces).	500000	Comments sought from MOEF&CC (WL) on 05.11.2020. MoEF&CC(WL) informed the Committee that they are awaiting NOC from Chief Wildlife Warden
74	A&S Creation, West Patel Nagar, New Delhi 01/53/8/54565/AM21/ A-88/IC	04.12.20	25 Nos. Bird Solar 90g Tags with all accessories	4459072.50	Approved as recommended by MOEF&CC (WL) vide letter No. 3-11/2019WL(part (Vol.3) dated 23.12.2020
	CLA, New Delhi may issue the import authorization to the applicant for import of 25 Nos. Bird Solar 90g Tags with all accessories from Germany (DEU) for CIF value of Rs. 4459072.50/- [EURO (EUR) 49545.25] subject to the conditions mentioned in the MOEF&CC (WL) letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
75	A&S Creations, West Patel Nagar, New Delhi 01/53/8/54567/AM21/ A-90/IC	05.12.20	3 Nos. Yuckon 3x42 Night Vision Binocular Tracker	83668.50	Approved as recommended by MOEF&CC (WL) vide letter No. 3-11/2019WL(part (Vol.3) dated 23.12.2020
	CLA, New Delhi may issue the import authorization to the applicant for import of 3 Nos Yuckon 3x42 Night Vision Binocular Tracker from Lithuania (LTU) for CIF value of Rs.83668.50/- [EURO (EUR) 929.65] subject to the conditions mentioned in the MOEF&CC (WL) letter No. 3-11/2019WL (part (Vol.3) dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				

76	Arun Mahendragir, Hyderabad 01/53/8/54600/AM21/ A-92/IC	10.12.20	20.000- NOS. AFRICAS BEST TAXIDERMY	470000	Comments sought from MOEF&CC (WL) on 16.12.2020. MOEF&CC (WL) informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
	Part 5		Ministry of Steel (MoS)		
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
77	Barq General Trading Pvt Ltd., Chennai 01/53/8/E/ AM20/B- 42/IC	02.01.20	50018 MTs Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.2020 has sought information from the firm. DPIIT vide e-mail dated 12.05.2020 has also sought information from the firm. Reminder sent to firm on 01.10.2020 requesting for furnishing reply. The firm vide email dated 01.10.2020 informed that they are in process of getting the PCB certificate. Firm's reply has been referred to DPIIT vide email dated 01.12.2020. M/o Steel informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
78	Dubal International, Mumbai 01/53/8/E/ AM20/D- 46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. Reminders have been sent on 16.09.2020 and 09.10.2020 to M/o Steel requesting for expediting comments. The Committee decided to reject the case as the import is being undertaken with the purpose of Trading.
79	MRK Impex Private Limited, Delhi 01/53/8/54316/AM21/	13.10.20	4000 MT Iron and Steel Shaft and Crank Shaft	1680.0	Comments sought from M/o Steel on 14.10.2020.

	M-65/IC		(Obtained from Ship)		M/o Steel informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
80	Universal Tradelinks, Rajkot 01/53/8/54395/AM21/ U-7/IC	29.10.20	22 MTs By product obtained while manufacturing prime Ferro Silicon	2.92751	Comments sought from M/o Steel on 03.11.2020. M/o Steel informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
	Part 6		MoEF&CC (OC) and D/o C&PC		
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
81	Gharda Chemicals Limited, Mumbai 01/53/8/E/ AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MoEF&CC(OC) and C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.2019 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 2019 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Reminders sent to MoEF&CC(OC) on 13.08.2020, 16.09.2020 and 28.09.2020 for expediting comments. MoEF&CC (OC) dated 05.10.2020 informed that MoEF&CC vide its OM of even number dated 6.12.2019 has already sent its comments to DGFT w.r.t. the above mentioned application. C&PC vide OM dated



					04.11.2020 informed that they have sought some information/documents from the firm vide letter dated 21.10.2020. The firm vide email dated 30.12.2020 informed that they have not received letter from DCPC. Reply sought from DCPC vide email dated 31.12.2020.
82	Bharat Rasayan Ltd., Gujarat 01/53/8/53718/AM21/ B-25/IC	30.06.20	150 MTs Carbon Tetra Chloride	82.0	Comments sought from MOEF&CC (O) & C&PC on 02.07.2020. MoEF&CC(O) vide OM No. 11/7/2015-OC dated 17.07.2020 stated that the firm needs to get register under Ozone Depleting Substances (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of CTC for feedstock use. The same needs to be provided for further processing the case. Further, MoEF&CC (OC) vide OM No. 11/7/2015-OC dated 16.10.2020 has informed that in the meeting dt. 28.08.2020 held with ACM and major users of CTC under the chairmanship of Joint Secretary with a view to ascertain the demand-supply position of CTC in Country, wherein decided that (Chemical) pending applications for import of CTC will be cleared based on the ACM recommendation. Ozone cell has also informed that the name of the firm is not in the list of enterprises recommended for import of CTC by ACM upto Quarter July to September, 2020; hence, it is not possible for them to provide comments/views on the application. Comments received from C&PC vide No.C-II-17014/1/2020-CHEM-II-CPC

					dated 29.10.2020.
83	Lupin Limited, Santacruz (E), Santacruz (E), Mumbai 01/53/8/54388/AM21/ L-21/IC	28.10.20	2 Kgs. Bromo Fluoro Methane (CAS NO. 373-52-4 . N.W. 2 Kg. Cylinder) from China	290940	Comments sought from MoEF&CC (OC) & C&PC on 2.11.2020. Comments received from MoEF&CC (OC) vide OM No. 11/16/2017-OC (Part-1) dated 12.11.2020. Comments are awaited from C&PC.
84	AQSA Stamping, Andheri East, Mumbai 01/53/8/54441/AM21/ A-78/IC	07.11.20	200 MTs Regried/Hdpe/Granule sof Plastics	2400000	Comments sought from DPIIT & C&PC on 09.11.2020.
85	High Eximpetro Private Limited, New Delhi 01/53/8/54442/AM21/ H-52/IC	08.11.20	20000 MT Liquid Paraffins - 40	7082466 00	Comments sought from C&PC on 09.11.2020. C&PC vide OM No. C-II- 17014/5/2020-CHEM.II-CPC (FTS:16804) dated 16.12.2020 stated that the firm is not manufacturer of Chlorinated Paraffins and proposes to supply Liquid Paraffins to their customers, i.e. for trading purposes only. So, DCPC has no comments to offer. The Committee decided to reject the case as the purpose of import is Trading.
86	Marine Solutions, Bhavnagar 01/53/8/54549/AM21/ M-83/IC	03.12.20	4000 Kgs. Halon 1301 Recycled	1353600	Approved as recommended by MOEF&CC (OC) vide OM No.11/7/2015-OC dated 17.12.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 4000 Kgs. Halon- 1301 (Recycled) from United Kingdom (GBR) for CIF value of Rs. 1353600.00 /- [US Dollars (USD) 180000.00] subject to the conditions mentioned in the MOEF&CC (OC) OM No.11/7/2015-OC dated 17.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
87	Lupin Limited, Santacruz (E), Mumbai 01/53/8/E/AM19/L- 9/IC	22.11.18	5 Nos. Bromo Fluoro Methane	1632375	Comments sought from MoEF&CC (OC) & C&PC on 29.11.2018. Reminder sent on 18.11.2020. D/o C&PC vide OM No. C- II-17014/4/2020-Chem.II (FTS:16691) dated 07.12.2020 stated that the firm proposes to import five cylinders of Bromo Fluoro Methane for the manufacture of Fluticasone Furiate, which is a drug,

					DCPC does not look after drugs. Hence DCPC have no comments to offer in this regard. MoEF&CC(OC) vide OM No. 11/16/2017-OC (Part-1) dated 8.12.2020 stated that the firm may be directed to get registered for use of BFM as feedstock for commercial production of Fluticasone Furoate and also to seek clarification regarding relevance of application dated 29.11.2018 for import of 5 cylinders of 2 kg of BFM which seems to be very old application whereas recommendations have already been issued on fresh applications recently. The firm replied to MoEF&CC (OC) vide email dated 28.12.2020.
	Part 7	Meity			
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
88	JWS Steel Ltd, Mumbai 01/53/8/E/ AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and MeitY. Application forwarded to Dept of Space and MeitY 16.09.2020. MeitY vide email dated 07.10.2020 sought some information from the firm. MeitY sent reminders to firm on 02.11.2020 and 11.12.2020 requesting for furnishing reply.
89	Baskaran, Shevapet, Salem 01/53/8/54045/AM21/B-39/IC	26.08.20	14 Kgs. Semi Finished Products in Silver Wire Round.	7.5	Comments sought from MeitY and DPIIT on 28.08.2020. DPIIT vide OM No. P-47012/81/2020-TSW dated 15.09.2020 stated that DPIIT

					is not concerned in the matter. MeitY vide email dated 16.10.2020 stated that the matter does not pertain to them. The firm has been requested on 05.11.2020 to provide the purpose of import and the description of items to be imported. Reminder sent to firm vide email dated 29.12.2020.
90	Brandenburg Innvovations India Private Limited, Karnataka 01/53/8/54183/AM21/B-43/IC	23.09.20	(1) 1 No. Electronic measuring instrument (2) 1 No. Power supply board (3) 1 No. PCB sensor board (4) 1 No. Electronic charger (5) 1 No. AC to AC convertor (6) 1 No. Boot kit (7) 2 Nos. PCB board (8) 1 No. Wireless charging board (9) 1 No. Anasonic sensor (10) 9 Nos. Wisol chip RC 1 (11) 2 Nos. Wisol chip RC 3 (12) 6 Nos. Pest detect 3d board (13) 1 No. Wireless power caster (14) 8 Nos. Wisol chip RC 2/4 (15) 11 Nos. Micro controller board (16) 1 No. Notebook (laptop) (17) 5 Nos. Air quality unit (18) 4 Nos. Housekeeping items (19) 17 Nos. Power supply regulator (20) 4 Nos. Spectra compact (21) 4 Nos. IAQ box (22) 4 Nos. Driver EB 236 (23) 5 Nos. Driver CKE096	3.4	Comments sought from MeitY on 25.09.2020. MeitY vide email dated 16.10.2020 stated that they have asked the firm to furnish reply to certain information. Reminders sent to firm vide emails dated 04.11.2020 and 29.12.2020.

			(24) 9 Nos. Amphenol sensor (25) 2 Nos. Senirion (26) 1 N.s Senirion SBPC3 (27) 1 No. SenirionSek (28) 3 Nos. Cobra (29) 4 Nos. Spectra compact (30) 2 Nos. Panasonic sensor (31) 12 Nos. Electronic work bench (32) 3 Nos. PCB board (33) 1 No. Micro controller (34) 2 Nos. PCB Board (35) 1 No. Ultrasonic pest detect sensor (36) 1 No. Electronic item (37) 1 No. Data logger (38) 3877 Nos. Micro controller chip (39) 15 Nos. Optical wire (40) 15 Nos. Pest detect sensor (41) 15 Nos. Sensor cable (42) 15 Nos. Photo sensor (42) 1 No. Hakko smoke absorber (43) 1 No. Hakko soldering station (44) 1 No. LG 27' Monitor (45) 10 Nos. Micro Controller Chip (46) 1 No. Pest detect sensor (47) 7 Nos. Electronics BOARD (48) 5 Nos. Pest detect sensor (49) 1 No. Sim module (50) 1 No. Pest detect sensors (51) 9 Nos. electronic item silicon (52) 1 No. sigfoxpcb board (53) 1 No. Micro		
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			anasonic board (54) 1 No. Micro controller chip (55) 1 No. PCB board (56) 1 No. PCB board (57) 10 Nos. Electric wire (58) 3 Nos. Pest detect sensor (59) 2 Nos. Anasonic sensor.		
91	Mystikoe Web Services Pvt Ltd., Karnataka 01/53/8/54300/AM21/ M-63/IC	09.10.20	40 Btl Diffusers (the firm are importing from Europe from Munio Home which is Global brand to resell to Indian customers).	62748.00	Comments sought from MSME on 12.10.2020. Comments also sought from MeitY on 29.10.2020 and vide email dated 05.11.2020. MeitY vide email dated 18.12.2020 informed that the item does not fall under the purview of MeitY. Reminder sent to MSME vide email dated 21.12.2020
92	Caterpillar India Private Limited, Taramani, Chennai 01/53/8/54453/AM21/ C-38/IC	09.11.20	(1) 50 Nos. Control Unit PMC-R(Used-Second Hand) (2) 30 Nos. Solenoid Driver PMC-SD1-OS4 (Used-Second Hand) (3) 5 Nos. PMC Intelligent Coding Plug (Used-Second Hand) (4) 6 Nos. Power Supply Adapter PMC/V1 (Used-Second Hand) (5) 5 Nos. PMC II2 Bidi Coupler (Used-Second hand) (6) 1 No. IS Powerswitch 6T 2SM(Used-Second Hand) (7) 20 Nos. OS-4 LED-Plug for SD1(Used-Second Hand) (8) 1 No. Cable SKK24 DSUB92000MM (Used-Second Hand) (9) 1 No. PMC BIDI232 AdapterComplete	13.17000	Comments sought from DPIIT & MEITY on 10.11.2020. DPIIT vide OM dated 23.11.2020 has informed that it is not concerned with the matter and Department of Heavy Industry may be consulted on the matter. The committee decided to forward the application to DHI for their comments. Accordingly, comments sought from DHI on 26.11.2020. Reminders sent to MeitY and DHI vide email dated 29.12.2020

			(Used-SecondHand) (10) 1 No. Cable OS8 RJ45 5000MM XEMV (Used-Second Hand) (11) 30 Nos. Cable SKK24 OS4 500MM1:1 (Used- Second Hand) (12) 70 Nos. Cable SKK24 SKK24 700MM 1:1 (Used- Second Hand) (13) 9 Nos. Cable SKK24-open L- 4000mm (Used- Second Hand) (14) 1 No. Cable SKK24-OS4 L- 3000mm (Used-Second Hand) (15) 3 Nos. Power Supply Units (Used-Second Hand)		
93	Bharat Electronics Limited, Bangalore 01/53/8/54473/AM21/ B-66/IC	14.11.20	50840 Nos. Cusil Preforms Different Types (41-103577)	5677477	Comments sought from DPIIT and MeitY on 24.11.2020. DPIIT vide OM dated 26.11.2020 informed that it is not concerned with the matter and MeitY may be consulted. Reminders sent to MeitY vide email dated 29.12.2020
94	Bharat Electronics Limited, Bangalore 01/53/8/54474/AM21/ B-67/IC	14.11.20	18500 Nos. Cusil Preforms Of Different Types (41- 103576)	1468902	Comments sought from DPIIT and MeitY on 24.11.2020. DPIIT vide OM dated 26.11.2020 informed that it is not concerned with the matter and MeitY may be consulted. Reminders sent to MeitY vide email dated 29.12.2020
95	Ashok Bhondave, Pune, Maharashtra 01/53/8/54495/AM21/ A-84/IC	19.11.20	1 Unit Laptop Macbook Pro (Second Hand)	38000	Comments sought from MeitY on 19.11.2020. Reminders sent to MeitY vide email dated 29.12.2020
96	Tata Power Solar Systems Limited, Bengaluru 01/53/8/54508/AM21/ T-62/IC	19.11.20	(1) 3054 Kgs. Back Silver Paste (2) 10800 Kgs. Front Silver Paste	8503446 67.25	Comments sought from DPIIT and MeitY on 20.11.2020. The firm has been requested on 03.12.2020 to furnish

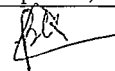
					reply to queries raised by DPIIT vide OM dated 01.12.2020. Reminder sent to firm vide email dated 24.12.2020
97	Bosch Automotive Electronics India Private Limited, Bangalore Urban, Karnataka 01/53/8/54491/AM21/ B-71/IC	18.11.20	(1) 2 Nos. Electronic Control Unit EDC17CP06 (2) 2 Nos. Electronic Control Unit EDC17CP99 (3) 2 Nos. Electronic Control Unit EDC17C50 (4) 2 Nos. Electronic Control Unit EDC7U1 (5) 2 Nos. Electronic control unit MED17.0.7 (6) 2 Nos. Electronic Control Unit MED17.1.1 (7) 2 Nos. Electronic control unit MED17.7.12 (8) 2 Nos. Electronic Control Unit ME17.8.5 (9) 2 Nos. Electronic Control Unit ME17.9.21.1 (10) 2 Nos. Electronic Control Unit ME9.6.1 (11) 2 Nos. Electronic Control Unit M7.9.41 (12) 2 Nos. Electronic Control Unit MD1CP084 (13) 2 Nos. Electronic Control Unit VC1CP090 (14) 2 Nos. Electronic Control Unit VC1CP107 (15) 2 Nos. Electronic Control Unit VC1CP108 (16) 2 Nos. Electronic Control unit VC1CP513 (17) 2 Nos. Electronic Control Unit VD1CP030	181152	Comments sought from DPIIT and MeitY on 03.12.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and MeitY/DHI may be consulted in the matter. Comments sought from MeitY and DHI on 03.12.2020 and 08.12.2020 respectively. DHI vide email dated 11.12.2020 stated that they are not concerned. Reminders sent to MeitY vide email dated 29.12.2020

98	Premier Energies Photovoltaic Pvt. Ltd., Secunderabad, Telangana 01/53/8/54528/AM21/P-43/IC	26.11.20	(1) 10830 Kgs. Silver Conductor Front Side Metallic Paste. (2) 3249 Kgs. Silver Conductor Paste (Rear Side)	8188399 48.31	Comments sought from DPIIT and MeitY on 02.12.2020. Comments also sought from MNRE on 09.12.2020. The firm has been requested on 07.12.2020 to furnish reply to queries raised by DPIIT vide OM dated 07.12.2020.
99	S.A.M.E.E.R., Sameer Centre for High Power Tube, Comp Tech Technology Complex IIT, Guwahati, Assam. 01/53/8/54550/AM21/S-142/IC (ECOM Reference No. 450282581300101434 05 dated 03.12.2020).	03.12.20	(1) 250 GMS. Premabraz 402, AU50-CU50, Wire 1 mm (0.039') dia (2) 450 GMS. Silvaloy 503, Ag50-Cu50, Wire 0.5 mm (0.0196') dia (3) 250 GMS. Silvaloy 503, Ag50-Cu50 Wire 1.0 mm (0.039') dia (4) 350.000- GMS. Silvaloy 503, Ag50-Cu50, Foil 0.05 mm (0.00196') Tk x 100 mm ((3.937') wd (5) 250.000- GMS. Premabraz 680, Ag68- cu27-Pd5, Wire 1.0 mm (0.039') dia (6) 350.000- GMS Premabraz 680, Ag68- Cu27-Pd5, Foil 0.05 mm ((0.00196') Tk x 100 mm (3.937') Wd (7) 250.000- GMS Premabraz 616, Ag61.5- Cu24-In14.5, Wire 1.0 mm (0.039') dia (8) 350.000- GMS Premabraz 616, Ag61.5- Cu24-In14.5. Foil 0.05 mm (0.00196') Tk x 100 mm (3.937') Wd (9) 450.000- GMS Premabraz 408, Ag20- Au60--Cu20, Wire 0.5 mm (0.0196') dia (10) 250.000- GMS	4781562. 51	Comments sought from DPIIT and MeitY on 04.12.2020. DPIIT vide OM No. P-47012/117/2020-TSW dated 11.12.2020 stated that they are not concerned and MeitY may be consulted. MeitY vide email dated 23.12.2020 has sought some information/documents from the firm.

			Premabrazed 408, Ag20- Au60-Cu20, Wire 1.0 mm (0.039") dia (11) 350.000- GMS Premabrazed 408, Ag20- Au60-Cu20, Foil 0.05 mm (0.00196") Tk x 100 mm (3.937") Wd (Total = 3550 GMS.).		
100	S.A.M.E.E.R. Sameer Centre for High Power Tube, Comp Tech Technology Complex IIT, Guwahati, Assam 01/53/8/54551/AM21/S-143/IC (ECOM Reference No 908551856900101437 13, dated 03.12.2020).	03.12.20	(1) 450.000- GMS Au50-cu50 Wire 0.5 mm (2) 350.000- GMS Au50-Cu50, Sheet 0.5 mm x 100 mm (3) 450.000 GMS Ag68-Cu27-Pd5 Wire 0.5 mm (4) 450.000- GMS Ag61.5-Cu24-In14.5 Wire 0.5 mm (Total = 1700 GMS.).	2562336	Comments sought from DPIIT and MeitY on 04.12.2020. DPIIT vide OM dated 23.12.2020 informed that it is not concerned with the matter and MeitY may be consulted. MeitY vide email dated 23.12.2020 has sought some information/ documents from the firm. The firm replied to MeitY vide email dated 28.12.2020.
	Part 8		Ministry of Mines		
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
101	C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC and informed that the application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminders sent to M/o Mines on 13.08.2020, 16.09.2020 and 09.10.2020 requesting for expediting comments. M/o Mines vide OM No. 16/15/2020-M.V dated

					23.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State Government directly. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt.17.11.2020 to provide their comments.
102	K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/ AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DPIIT on 03.09.2019. DPIIT vide OM dated 05.10.2020 informed that the case does not come under its purview. M/o Mines vide OM No. 16/8/2019-M.V dated 26.10.2020 has requested to take a decision in the matter subject to the comments/inputs directly from the State Government of Kerala. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to send the application to State Govt. for their comments. Accordingly, Kerala State Govt. has been requested vide e-mail dt.17.11.2020 to provide their comments.
103	Vaibhav Global Ltd., Rajasthan 01/53/8/E/ AM20/V-36/IC	08.01.20	1000000 Kgs. Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. They also stated that DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly.

					Ministry of Mines vide OM No. 16/10/2020-M.V. dated – nil- has requested to take decision in the matter subject to the comments/inputs of respective State Government. Mail has been sent to Mines Department, Rajasthan for their comments.
104	Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/ AM20/U-7/IC	08.01.20	40 MTs Zinc Dross	100.0	Comments sought from Mines on 10.01.2020. Reminders sent to M/o Mines on 17.08.2020 and 16.09.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 29.12.2020.
105	Rubamin Pvt. Ltd., Panchmahal 01/53/8/E/ AM20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminders sent to M/o Mines on 17.08.2020, 16.09.2020 and 09.10.2020 for providing comments. M/o Mines vide OM dated 22.04.2020 has informed that, DGFT may take a decision for providing import license for import of zinc dross as per the conditions mentioned above and if required, may also



					consult Ministry of Environment Forest and Climate Change. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to MoEF&CC for their comments. Accordingly, the case has been forwarded to MOEF&CC (HSMD) on 16.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 29.12.2020.
106	Om Marble Company, Rajkot 01/53/8/53882/AM21/ O-4/IC	28.07.20	7560 MTs Rough Granite Blocks	1122.6	Comments sought from M/o Mines & DPIIT on 02.08.2020. DPIIT vide OM No P-47012/67/2020-TSW dated 27.08.2020 informed that as the import is for trading purposes, it does not come under the purview of DPIIT. M/o Mines informed vide email dated 04.11.2020 that comments/ inputs have been received recently. The case is under examination in M/o Mines. Reminder sent to M/o Mines vide email dated 11.12.2020.
107	Vyara Tiles Private Limited, Gujarat 01/53/8/54017/AM21/ V-25/IC	21.08.20	26 MTs Granules, Chippings and Powder of Stone of Heading 2515 or 2516 whether or not Heat Treated of Marble	3.4	Comments sought from M/o Mines & DPIIT on 25.08.2020. The firm was requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/76/2020-TSW dated 01.10.2020. The firm's reply has been referred to DPIIT vide email dated 28.10.2020. DPIIT vide OM No. P-47012/76/ 2020/TSW dated 10.11.2020 again sought some information from DGFT. The firm's reply has been

					forwarded to DPIIT vide email dated 25.11.2020. Comments received from DPIIT vide OM dated 18.12.2020. M/o Mines vide OM dated 22.10.2020 has requested to take decision in the matter subject to the comments/inputs of respective State Government. The Committee decided in Meeting No. 7/AM21 dated 04.11.2020 to refer the application to State Govt. for comments. Accordingly, Gujarat State Govt. have been requested to provide their comments vide e-mail dt. 17.11.2020.
108	Venkata Sri Balaji Exports, Maddipadu (M), Prakasam 01/53/8/54044/AM21/V-27/IC	26.08.20	126630 Kgs. Rough Granite Blocks	22.9	Comments sought from M/o Mines & DPIIT on 28.08.2020. The firm has been requested on 09.10.2020 to furnish reply to DPIIT's OM No. P-47012/80/2020-TSW dated 15.09.2020. Reminders sent to firm vide emails dated 24.11.2020 and 31.12.2020. M/o Mines informed the Committee that comments have been received from IBM on 28.10.2020.
109	Swagata Biswas, Bangalore 01/53/8/54792/AM21/S-95/IC	24.9.20	1 Piece Gemstone	1.92000	Comments sought from DPIIT and M/o Mines on 25.09.2020. DPIIT vide OM dated 05.10.2020 informed that import item is not concerned with them. Reminder sent to M/o Mines vide email dated 11.12.2020. Comments awaited from M/o Mines.
110	Sahil Gupta, Haryana 01/53/8/54277/AM21/S-111/IC	07.10.20	26631 Kgs. Zinc Ash	13.4	Comments sought from M/o Mines on 09.10.2020.

	[ECOM Ref. No. 978033485600101387 23 File No. 012100854277AM21]				M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminder sent to M/o Mines vide email dated 11.12.2020.
111	Sahil Gupta, Haryana 01/53/8/54278/AM21/ S-112/IC [ECOM Ref. No. 978033485600101387 25 File No. 012100854278AM21]	07.10.20	26631 Kgs Zinc Ash	13.4	Comments sought from M/o Mines on 09.10.2020 M/o Mines informed that comments/ inputs received recently. The matter is under consideration with them. Reminder sent to M/o Mines vide email dated 11.12.2020.
112	Siddhi Industries., Rajasthan 01/53/8/54322/AM21/ S-115/IC	14.10.20	4500 MT Aluminium Dross	413.4	Comments sought from M/o Mines& DPIIT on 15.10.2020 DPIIT vide OM dated 29.10.2020 informed that they are not concerned with the matter. M/o Mines informed that comments/inputs are awaited from IBM. Reminder sent to M/o Mines vide email dated 11.12.2020.
113	Tabzec India, Royapettah, Chennai 01/53/8/54454/AM21/ T-57/IC	09.11.20	24200 Kgs. Persian Carrara Marble Block	3.81988	Comments sought from M/o Mines, DPIIT& MSME on 10.11.2020. DPIIT vide OM dated 26.11.2020 informed that the matter does not come under its purview. Reminder sent to M/o Mines and MSME vide email dated 11.12.2020.
	Part 9	DHI			
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
114	Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/ AM20/V-8/IC	28.05.19	2 nos. 059911024GX-Starter, 2 nos. 01J300057EX-CVT, 2 nos. 057130851CX-Pump etc.	1546.64	Comments sought from MOEF&CC and DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.

					Comments received from DHI vide OM dated 08.10.2020. Comments from MOEF&CC are awaited. The Committee decided to send a reminder to MoEF&CC.
115	Express Global Logistics Pvt. Ltd., Mumbai 01/53/8/54285/AM21/E-15/IC	08.10.20	1 Set Used 230 Ton Low Profile Deck Vehicle No. 31472-20 Make Goldhofer	5703012	Comments sought from DPIIT and DHI on 26.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Reminder sent to DHI vide Email dated 22.12.2020
116	Bannari Amman Spinning Mills Limited, Coimbatore, Tamilnadu 01/53/8/54505/AM21/R-25/IC	19.11.20	1 No. Used Spare Parts Electric Box (Refurbished/ Reconditioned) for VTA NC850 Sectional Warper	222500	Comments sought from DPIIT on 23.11.2020. DPIIT vide OM dated 08.12.2020 stated that they are not concerned and DHI may be consulted in the matter. Comments sought from DHI on 08.12.2020.
Part 10			MHA (PM Division)		
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
117	Kapri Crop, Mumbai 01/53/8/56642/AM20/K-4/IC	15.02.20	450 Nos. Cartridges (Model No. ABL2000) (Part No. 3476-2000). (2) 9 Nos. Disruptor With Dearmer Complete Kit 3340-1150 Including Standard Accessories.	68.38020	Comments sought from MHA (PM Divn.) 24.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 informed that Supply Order and Form ANF-1 have been sought from Home Deptt., Govt. of Maharashtra and firm respectively vide MHA's letter dated 17.07.2020. Reminder issued to them on 18.09.2020 by MHA. The reply is still awaited. Comments received from DGCA vide letter dated 08.10.2020.

118	R. K. Supliers, Bhandar, Maharashtra 01/53/8/E/ AM20/R- 93/IC	19.02.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA (PM Divn.) on 17.03.2020 and again on 25.08.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that supply order has been sought from Home Department, Government of Maharashtra and Form ANF-1 & IEC Certificate sought from DGFT on 01.09.2020. Reminders sent on 21.10.2020 and 25.11.2020. The firm has been requested on 05.10.2020 to provide IEC Certificate. Reminder sent to firm on 08.12.2020 requesting for providing IEC Certificate.
119	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM21/ E-5/IC	16.04.20	4 Nos. Vehicle Mounted EC-SVJEE-1100	450.8	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed proforma.
120	Sakura Geo Information Software Research Pvt. Ltd., Chennai 01/53/8/53602/AM21/ S-6/IC	03.06.20	5 sets ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-I dated 15.10.2020 stated that End user certificate, Form ANF-1, details of OEM and clarification on name & Qty. of item have been sought from Home Deptt., Govt. of Tamil Nadu vide their Division's letter dated 06.07.2020. The firm's reply has been forwarded to MHA (PM Divn.) on 08.12.2020.
121	JyotiFoto Emporium, Hyderabad 01/53/8/53629/AM21/ J-2/IC	12.06.20	6 Nos Night vision Binoculars	1.0	Comments sought from MHA (PM Divn.) 16.06.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that End user

					certificate, Form ANF-1 and clarification on Qty. of item have been sought from Home Deptt., Govt. of Telangana vide letter dated 10.07.2020. Reminder issued to them by MHA (PM Divn.) on 16.09.2020.
122	Defind Enterprises Pvt. Ltd., Gurgaon 01/53/8/53803/AM21/ D-9/IC	13.07.20	(1) 2 Box Night Vision Device (2) 2 Box Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that Supply order, Form ANF-1 and clarification regarding name of item have been sought from Home Deptt., Govt. of Maharashtra on 30.07.2020. The firm vide email dated 01.12.2020 has furnished letter from Home Department, Government of Maharashtra. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020.
123	Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831/AM21/ K-10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.85325	Comments sought from MHA (PM Divn.), DGCA & DoT on 21.07.2020. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018-Prov-Idated 15.10.2020 stated that copies of end user certificate and supply order have been sought from Home Deptt., Govt. of Tamil Nadu on 30.07.2020. Reminders issued to them by MHA (PM Divn.) on 18.09.2020 and 25.11.2020. Reminder sent to DGCA & DoT vide email dated 29.12.2020.
124	PLR Systems Private Limited, Nehru Place, New Delhi 01/53/8/54462/AM21/ P-40/IC	11.11.20	Receiver - Assy (Part), Cover Assy, Bolt Carrier etc. (71 Items as per ANF -2M).	184.7092 220	Comments sought from MHA (PM Divn.) on 12.11.2020. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020.

125	Electronics Corporation of India Ltd, Kushiaguda, Hyderabad, 01/53/8/54398/AM21/ E-18/IC	30.10.20	2 Nos. Vehicle Mounted Jammers (EC-SVJEE- 1100)	233.5480 0	Comments sought from MHA (PM Division) on 02.11.2020. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020.
126	Electronics Corporation of India Ltd., Naraina, Delhi, 01/53/8/5406/AM21/E -19/IC	02.11.20	1 No. Vehicle Mounted Jamming System (EC-SVJEE- 1800) SN001/20 From Bulgaria	8.10000	Comments sought from MHA (PM Division) on 02.11.2020. MHA (PM Division) vide OM No. No. IV-20011/30/2020/Prov-I dated 09.11.2020 sought some information from the firm. The firm replied to MHA (PM Division) on 09.11.2020. The case is under examination in MHA (PM Division).
127	Counter Measures Technologies Private Limited, Chennai, Tamil Nadu 01/53/8/54496/AM21/ C-40/IC	19.11.20	(1) 126 Set GLOCK 19X, kal. 9x19mm (model+cal.) (2) 25 PCS Recoil Spring Assembly (3) 25 PCS Firing Pin Assembly (4) 25 PCS Extractor (Load Chamber Indicator)	5040406. 56	Comments sought from MHA (PM Divn.) on 19.11.2020. Reminder sent to MHA (PM Divn.) vide email dated 29.12.2020.
128	UAV Systems, Bangalore 01/53/8/54517/AM21/ U-8/ IC	23.11.20	1 No. Parrot Anafi Thermal Drone Made in France Wt: 315g Range: 4km Max Ascent:4m/s Max Speed: 34 mph Safety: Return to Home, Customisable Geofence Video Recording: 4K UHD Std Camera: Sony CMOS Thermal Camera Zoom Function Battery Charging 105 minutes Image Stabilisation Dimension in Flight: 241x315x64mm PTZ Camera.	100727.3 7	Comments sought from MHA (PM Divn.) & DOT on 24.11.2020. Comments also sought from MOD (DDP) & DRDO on 08.12.2020. Comments received from DRDO vide email dated 10.12.2020. DDP vide email dated 15.12.2020 informed that ITC(HS) Code as mentioned in ANF-2M form is 85437099 and as per chapter 85 of ITC (HS), 2017 Schedule 1 – Import Policy, category 8543 belongs to "<u>Electrical Machines and Apparatus Having Individual Functions, Not Specified Or Included Elsewhere In This Chapter</u>"

					and UAV is not mentioned against ITC(HS) Code 85437099 moreover, import against ITC(HS) Code 85437099 is stated Free. Comments are awaited from MHA and DoT.
129	Shobha Ano Prints Pvt. Ltd. Hyderabad 01/53/8/54520/AM21/S-134/IC	24.11.20	(1) 3Pcs Thermal Imaging Scope Axion XM30S (2) 3 Pcs Thermal Imaging Scope Axion LRF XQ38 (3) 3Pcs Thermal Imaging Scope Lexion XP50 (4) 3Pcs Thermal Imaging Scope Helion 2 XP50 (5) 3Pcs Thermal Imaging Binoculars Accolade 2 LRF XP50.	2637323.68	Comments sought from MHA (PM Divn.) on 08.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that no request letters in respect of Police departments are available in the proposal. Hence, they have requested to forward the proposal again along with relevant documents.
130	Security Instruments, Rajendra Place, New Delhi, Delhi 01/53/8/54584/AM21/S-147/IC	09.12.20	(1) 1 Unit Digital Night Vision Goggles for Surveillance Purpose Required by West Bengal Armed Police for Demonstration as per Tender Ref No: WBP/DIG(AP)BKP/N IT-44(e)/2020-21; Dated: 07th Sep 2020 (2) 1 Unit. Digital Night Vision Goggles	1065748	Comments sought from MHA (PM Divn.) on 09.12.2020. MHA vide letter dated 22.12.2020 has requested Home Department, Govt. of West Bengal to provide copies of the request letter of West Bengal Armed Police for conducting demonstration of one unit of DNVG, supply order and end user certificate for use of one unit of Digital Night Vision Goggles to this Ministry for processing the proposal further.
	Part 11	DRDO			
S. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
131	Whiteback Aviation, New Delhi 01/53/8/E/ AM20/W-9/IC	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed

					to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020.
132	Culminating Technologies, Allahabad 01/53/8/E/ AM20/C-27/IC	28.11.19	1 No. Night Vision Device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited. Reminder sent to DDP vide email dated 16.09.2020. DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments.
133	Def Tech & Green India Pvt. Ltd., Jodhpur 01/53/8/54139/AM21/	15.09.20	(1) 200 CTN Pyro Tech Cartridges (2) 100 CAN Blanks for Pyro Tech	5.6	Comments sought from DRDO on 16.09.2020. DRDO vide email dated

	D-19/IC		Launcher (3) 30 PCS Pyro tech Launcher		17.09.2020 informed that DRDO does not deal in the subject matter and the matter has been referred to DDP. DDP vide email dated 23.10.2020 has conveyed that DGFT may seek the comments from the concerned Service, directly as the items proposed to be imported are not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020.
134	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54179/AM21/A-49/IC	23.09.20	7 Pcs. Meoforce DF 4X30 (Telescopic Sight for Assault Rifle)	832872.6 0	The Committee granted ex-post facto approval.
135	Bharat Electronics Limited, Jalahalli PO, Bangalore 01/53/8/54384/AM21/B-56/IC	28.10.20	7600 Nos. Nicusil Preform (PO No 41-104827).	386693	Comments sought from DRDO and DPIIT on 29.10.2020. Comments received from DRDO vide email dated 05.11.2020. DPIIT vide OM dated 10.11.2020 has informed that it is not concerned with the matter and MeitY may be consulted. The Committee decided to refer the case to MeitY. Accordingly, comments sought from MeitY on 10.12.2020.
136	Alpha Design Technologies Pvt Ltd., Bangalore 01/53/8/54393/AM21/A-72/IC	29.10.20	(1) 8 PCS. Zeroing Mechanism UP Assembly (2) 8 PCS. Zeroing Mechanism R Assembly (3) 8PCS. Controlled Electronics (4) 8 PCS. Coded switch Assembly.	333640	The Committee granted ex-post facto approval.
137	PLR Systems Private Limited, Nehru Place, New Delhi, Delhi	04.12.20	(1) 5 Nos. Receiver Cover Assembly (Part No. 100960300)	5042696. 12	Approved as recommended by DRDO vide email dated 09.12.2020.

01/53/8/54564/AM21/ P-44/IC		(2) 5 Nos. Striker Guide Assembly (Part No. 100965020) (3) 5 Nos. Breech Block Assembly (Part No. 100968020) (4) 5 Nos. Uzi Pro Stock Assy (Part No. 100961500) (5) 5 Nos. Return Spring Assembly (Part No. 960120) (Total 758 Nos. Of Receiver Cover Assembly, Striker Guide Assembly, Breech Block Assembly etc. as per ANF-2M)		
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CLA, New Delhi may issue the import authorization to the applicant for import of 758 nos. of RECEIVER COVER ASSEMBLY, STRIKER GUIDE ASSEMBLY, BREECH BLOCK ASSEMBLY and related items from Israel for CIF value of Rs. 5042696.12 /- [US Dollars (USD) 65489.56] subject to the conditions mentioned in the DRDO email dated 09.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.

Part 12		M/o P&NG			
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
138	PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/ AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical Specifications of the item to be imported by the firm have been referred to M/o P&NG vide email dated 01.12.2020. M/o P&NG informed the Committee that application has been forwarded to IOCL for comments.
139	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G- 20/IC	12.08.19	766.240 MTs petroleum Hydrocarbon Solvent	404.56	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same

					with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020
140	Gastrade International, Kutch, Gujarat. 01/53/8/E/ AM20/G-22/IC	13.08.19	55.120 MTs Petroleum Hydrocarbon Solvent	30.8	Technical specification of the item was received from firm vide email dated 17.09.2020 and forwarded to P&NG on 17.09.2020. M/o P&NG has informed in the EFC meeting that the comments from IOCL/ PPAC are awaited. M/o P&NG vide email dated 22.10.2020 informed that firm has not submitted complete technical specifications. Firm requested to submit the same with reminder sent on 27.11.2020. Reminder sent to firm vide email dated 24.12.2020
141	Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTs Superior Kerosene Oil (SKO)	57.1	Technical specification of the item was forwarded to M/o P&NG vide email dated 09.09.2020. M/o P&NG informed in EFC meeting that firm needs to submit complete technical specifications.
142	SI Group-India Pvt Ltd., Mumbai 01/53/8/E/ AM20/S-105/IC	15.10.19	4000 MTS Di Isobutylene DIB	3477.6	Recommended by M/o P&NG vide OM dated 24.12.2020. Subject to further approval by Competent Authority.
143	JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/ AM20/J-25/IC	27.11.19	225 MTs. Solvent 125/240 (Petroleum Hydrocarbon Solent)	100.4	M/o P&NG vide email dated 11.08.2020 informed that the technical specifications provided by the firm are incomplete and requested to provide complete technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested vide email dated 02.09.2020 to furnish reply. Reminders have been sent to firm vide emails dated 14.10.2020, 01.12.2020 and 24.12.2020.

144	Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/ AM20/R-90/IC	04.03.20	60 MT SOL-Anysol S 60 inclusive HUB - 100000900	4794	Technical specifications of import item have been referred to M/o P&NG on 26.08.2020 and again on 27.10.2020. M/o P&NG informed the Committee that the case has been forwarded to IOCL & PPAC for comments.
145	Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/ AM20/P-78/IC	18.03.20	15000 MT Petroleum Hydrocarbon Solvent 125/240	7020.00	Technical specification of import item received from firm vide email dated 25.09.2020 was referred to M/o P&NG vide email dated 14.10.2020. M/o P&NG vide email dated 20.10.2020 informed that the e-mail dated 14/10/2020 relating to furnishing technical specification of the product to be imported. They also informed that PPAC again requested to M/o P&NG for complete technical specification of the item, So they again requested to provide complete technical specification of the product from supplier. Accordingly, the firm has been requested on 20.10.2020 to furnish reply. Firm's reply referred to M/o P&NG vide email dated 02.11.2020 M/o P&NG vide OM dated 24.12.2020 informed that Numaligarh Refinery Limited, Assam is manufacturing and marketing Petroleum Hydrocarbon Solvent 125/240 (MTO) in its refinery. The product meets BIS 1745: 1978 (Reaffirmed 2000) and Sulphur specification of 0.05% Max Sulphur. As the product is indigenously produced and available in the country, M/s Parsnath Organics Pvt. Ltd. may be advised to make necessary arrangement to obtain the same.
146	Rishab Trading Company, Bangalore 01/53/8/53694/AM21/R-4/IC	24.06.20	2000 MTs Mineral hydrocarbon oil 1000 MTS Industrial	1834.8	Technical specification received from firm vide email dated 05.09.2020 has been forwarded to P&NG vide

			solvent 1000 MTS Hydrocarbon solvent (125/240)		email dated 17.09.2020 and 13.10.2020. Comments received from P&NG vide OM dated 08.12.2020. The matter has been processed on file for consideration.
147	Gujarat Fluoro Chemicals Ltd., Bharuch, Gujarat 01/53/8/53767/AM21/ G-7/IC	07.07.20	5000 Kgs Carbon Powder IMP	10.2	M/o P&NG vide email dated 10.08.2020 sought technical specifications of the item to be imported by the firm. Accordingly, the firm has been requested on 02.09.2020 to furnish technical specifications. Reminders sent to firm vide emails dated 23.09.2020, 14.10.2020 and 01.12.2020. The Committee decided to reject the case due to non-reply from the firm.
148	Sunshield Chemicals Limited, Maharashtra 01/53/8/53915/ AM21/S-53/IC	07.08.20	150 MTs Spirdane D40	86.7	Recommended by M/o P&NG vide OM dated 15.12.2020. Subject to further approval by Competent Authority.
149	Aroma Organics Limited 01/53/8/53916/AM21/ A-26/IC	07.08.20	60 MTs ISD DSOL 80 (ISU CHEM)	38.58270	Recommended by M/o P&NG vide OM dated 22.12.2020. Subject to further approval by Competent Authority.
150	Tata Motors Ltd., Gujarat 01/53/8/53949/AM21/ T-28/IC	12.08.20	306 Kgs CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline)	1.7	Technical specifications have been referred to M/o P&NG on 25.08.2020. Reminder sent to M/o P&NG vide email dated 01.12.2020. M/o P&NG vide email dated 11.12.2020 has sought supplier's technical specifications from the firm. Firm's reply referred to M/o P&NG vide email dated 14.12.2020 M/o P&NG informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.

151	Tata Motors Limited, Rudrupur, Uttarakhand 01/53/8/54020/AM21/ T-31/IC	21.08.20	(i) 153 Kgs. CEC Legislative Fuel RF-02-08 E5 (Euro V Gasoline) (ii) 344 Kgs. Diesel, Euro-6 CERT Fuel B7	1.723889 3	Recommended by M/o P&NG vide OM dated 08.10.2020. Subject to further approval by Competent Authority.
152	Pon Pure Chemical India Private Limited, Chennai 01/53/8/54135/ AM21/P-28/IC	15.09.20	2000 MTS EXXSOL D40	1176.1	Comments sought from M/o P&NG on 15.09.2020. M/o P&NG vide email dated 16.09.2020 sought technical specifications from the firm. Technical Specifications furnished by firm, referred to M/o P&NG vide email dated 01.12.2020. M/o P&NG informed the Committee in meeting no.9/AM21 dated 23.12.2020 that the case is under examination with them.
153	Shell India Markets Private Limited., Bangalore 01/53/8/54170/AM21/ S-92/IC	21.09.20	(1) 0.010ltr Fuel Oil (2) 0.010ltr Diesel (3) 0.010ltr Gas Oil (4) 0.010ltr Vacuum Residue.	.03460	The firm was requested on 25.09.2020 to provide technical specifications followed with reminders dated 15.10.2020 and 06.11.2020. Technical specification received from firm has been forwarded to P&NG vide e- mail dt. 18.10.2020. M/o P&NG vide email dated 02.12.2020 has sought complete technical specifications from the firm. Reminder sent to firm vide email dated 24.12.2020.
154	JK Engineering & Technology, West K.K. Nagar, Chennai 01/53/8/54321/AM21/ J-14/IC	14.10.20	306 MTs SHELL SOL D60	1778808 5	Comments sought from M/o P&NG on 19.11.2020. Complete Technical Specification sought from firm vide email dated 02.12.2020. Reminder sent to firm vide email dated 24.12.2020.
155	PV Clean Mobility Technologies Private Limited, Gurgaon, Haryana 01/53/8/54433/AM21/ P-38/IC	06.11.20	(1) 1520 Kgs. Diesel CEC Experimentation Fuel RF 11 A 96 (2) 1490 Kgs. Gasoline RSG E10 STF2018.1 (3) 1730 Kgs. Diesel	134.3508 576	Comments sought from M/o P&NG on 12.11.2020. M/o P&NG vide email dated 23.11.2020 sought complete technical specifications from the firm The firm requested to furnish

			CECLegislative Fuel RF03 A 84 (4) 1720 Kgs. Diesel Winter B20 (5)1730 Kgs. Diesel EN 590 B30 RME Additized (6) 1700 Kgs. Diesel CECLegislative Fuel RF06 03 (Euro IV Diesel) (7)1660 Kgs. Diesel Fuel EN 590 Arctic TAB 2B CI 4 (8)1700 Kgs. Diesel EMD 2010 Extended MarketDiesel (9)1660 Kgs. Diesel WCD 2010 Worst Case Diesel (10) 1550 Kgs. Gasoline Halpasol 180/210i.		complete technical specifications vide email dated 01.12.2020. Firm's reply referred to M/o P&NG vide email dated 02.12.2020.
156	Total Oil India Pvt. Ltd., Andheri East, Maharashtra 01/53/8/54470/AM21/ T-58/IC	12.11.20	(1) 2000 MTs. Ketrul D 80 HN (2)200 MTs. Spiridane D 25	1037.070 00	Recommended by M/o P&NG vide OM dated 15.12.2020. Subject to further approval by Competent Authority.
157	Asipiya Chemicals And Solvent Private Limited, Howrah, West Bengal 01/53/8/54468/AM21/ A-81/IC	12.11.20	650 MT Ketrul D 80 (Hydrocarbon Oil with more than 70 percent mineral oil content) or Ketrul D 80 KN (Hydrocarbon Oil with more than 70 percent mineral oil contents) or Ketrul D 75 (Hydrocarbon Oil with more than 70 percent mineral oil contents)	2442375 0	Comments sought from M/o P&NG on 04.12.2020. M/o P&NG informed the Committee that comments have been sought from IOCL and PPAC.
158	Nihon Parkerizing (India) Private Limited, Gurgaon, Haryana 01/53/8/54560/AM21/ N-27/IC	04.12.20	700 MT EXXSOL - D40 FLUID (Dearomatised Hydrocarbons - Solvent)	4421760 0	Comments sought from M/o P&NG on 04.12.2020. M/o P&NG informed the Committee that comments are awaited from IOCL and PPAC.
Part 13		DoT			

S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
159	The TATA Power Company Ltd., Karnataka 01/53/8/E/ AM20/T-39/IC	24.12.19	1 No. GPR System 2 Channel Shielded Antenna SPH Engineering Type Zond-12E 1000A 1 No. 500A GPR System SPH Engineering Type Zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested the firm to provide technical literature and RF specifications of the equipment proposed to be imported. Technical literature and RF specifications of the equipment proposed to be imported by the firm has been forwarded to DoT vide email dated 17.09.2020. DoT vide OM dated 09.10.2020 informed that "the firm has obtained ETAs through self declaration. However ETA through self declaration is valid only for equipments which are exempted from import licensing requirements as per the Import Policy of DGFT and invited attention to refer to the clause no. (V) of Terms and Conditions mentioned in the ETAs. Hence, ETA's obtained are not proper. They also informed that the firm may be directed to approach concerned Regional Licensing Office (RLO) of WPC Wing for grant of ETA". Accordingly, firm has been informed the same vide email dated 14.10.2020. Reminder sent to firm vide email dated 01.12.2020.
160	Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/ AM20/R-76/IC	06.02.20	1 Box Netgate Firewall Router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 requesting for furnishing comments. DoT via letter No. R-11020/05/2016-PP dated 24.07.2020 sought technical literature and RF specifications of the

					equipment proposed to be imported by the firm. Reminders sent to firm vide emails dated 05.11.2020 and 01.12.2020.
161	Revogue, Goregaon West, Mumbai 01/53/8/E/ AM20/R-77/IC	07.02.20	1998 Nos. 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1068760	Comments sought from DoT on 11.02.2020, 10.07.2020 and again on 17.09.2020. Application sent to DoT again vide email dated 05.11.2020. Comments also sought from DGCA on 02.12.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019.
162	Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/ AM20/G-60/IC	12.02.20	10 Nos. Assy, Power Filter Module, 4 X IEC320 C20 Input, 1X 10P Connector Output, No Circuit Breaker, IKEACOLO, PFM4	3.0	Comments sought from DoT on 28.02.2020 and again on 05.10.2020. DGCA vide email date 11.06.2020 informed that the request of applicant to import Power Filter module ITC (HC) Code is 854890000, which does not come under the purview of DGCA. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020.
163	Jiva Sciences Pvt. Ltd., Bengaluru 01/53/8/53661/AM21/J-3/IC	22.06.20	1 No RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020 and again on 10.07.2020. DOT vide letter No. R-11020/05/2016-PP dated 31.07.2020 stated that for import of RF Power Amplifier by the firm is required to obtain a decision letter to grant license from WPC Wing followed by an import license by respective Regional Licensing Office (RLO) of WPC Wing.

					The comments from respective Regional Licensing Office (RLO) of WPC Wing are still awaited. Reminder sent to firm vide email dated 01.12.2020.
164	Volvo Group India Pvt. Ltd., Bengaluru 01/53/8/53924/AM21/ V-21/IC	10.08.20	1 No. NOX Sensor	.07	Comments sought from DOT on 02.09.2020 and again on 05.10.2020. DOT vide letter dt. 23.10.2020 has sought technical literature and RF specifications from the firm. Reminders sent to firm vide emails dated 26.11.2020 and 29.12.2020.
165	Google Cloud India Private Limited, Gurgaon 01/53/8/54790/AM21/ G-21/IC	24.09.20	85 Nos. GPN#72003090-01, Assy, Power Filter Module, 4 X IEC320 C20 Input, 1 X 10p Connector Output, No Circuit Breaker, Ikea Colo, PFM4.	34.87301 20	Comments sought from DOT and DGCA on 25.09.2020. DGCA vide email dated 05.10.2020 stated that ITC(HS) Code 85489000 does not come under preview of DGCA and returned the application. DOT vide letter dt. 04.11.2020 has informed that the matter is under process with them.
166	RBPT Infotech LLP, Vapi, Gujarat 01/53/8/54203/AM21/ R-20/IC	26.09.20	1 piece UAV/UAS/RPA/ Drones from China	.08000	Comments sought from DoT & DGCA on 28.09.2020 DOT vide OM dt. 15.10.2020 has informed that they have not received the e-mail from DGFT. Application again sent to DoT on 29.10.2020. DoT vide letter dated 20.11.2020 stated to follow clarification on import policy of UAS/UAVs/RPAs/ Drone vide their Ministry's letter no. R-11017/05/2017-PP dated 27.09.2019. Comments are awaited from DGCA.
167	Airports Authority of India, Delhi 01/53/8/54438/AM21/	06.11.20	(1) 10 Nos. VHF Transmitters (2) 10 Nos. VHF Receivers	2888015. 06	Comments sought from DoT on 09.11.2020. DoT informed the Committee

○	A-76/IC				that the application is under process.
168	Airports Authority of India, Delhi 01/53/8/54439/AM21/A-77/IC	07.11.20	(1) 390 Nos. VHF Transmitters (2) 390 Nos. VHF Receivers	1126325 87.22	Comments sought from DoT on 09.11.2020. DoT informed the Committee that the application is under process.
169	Airports Authority of India, Delhi 01/53/8/54458/AM21/A-79/IC (ECOM Reference No. 98788968380010139736 File Number 012100854458AM21)	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono Pulse Secondary Surveillance Radar(MSSR) (2) 1 No. Airport Surveillance RADAR (ASR) with Mono Pulse Secondary Surveillance Radar (MSSR)	1997.542 0152	Comments sought from DGCA & DoT on 13.11.2020. DoT informed the Committee that the application is under process. Comments awaited from DGCA.
170	Airports Authority of India, Delhi 01/53/8/54459/AM21/A-80/IC (ECOM Reference No. 98788968380010139759 File Number 012100854459AM21)	10.11.20	(1) 1 No. Airport Surveillance Radar (ASR) with Mono PulseSecondary Surveillance Radar (MSSR) (2) 1 No. Airport Surveillance Radar (ASR) with Mono PulseSecondarySurveillance Radar (MSSR).	1997.542 0152	Comments sought from DGCA & DoT on 13.11.2020. DoT informed the Committee that the application is under process. Comments awaited from DGCA.
Part 14		DGCA			
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
171	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
172	KavitaBhardwaj, Gurgaon 01/53/8/E/ AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc.	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT.

					The applicant has been informed on 30.10.2020 to approach DGCA.
173	Ranjan Kumar Nayak, Kolkata 01/53/8/E/ AM20/R-51/IC	18.12.19	01 Box OSSYMA X8PRO FPV RE QUADCOPTER DRONE	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. The applicant has been informed on 30.10.2020 to approach DGCA.
174	Ispagro Robotics Pvt. Ltd., Mangalore 01/53/8/E/ AM20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from DHI & DGCA on 31.12.2019. DHI vide OM No. 15(1)/IspagroRobotics/2020-HEI dated 05.10.2020 stated that the import items are not concerning to DHI. As the items are pertaining to MeitY and DGCA, their views may be obtained. Reminder sent to DGCA on 17.09.2020. DGCA vide email dated 17.09.2020 has sought some clarification from the firm. Reminder sent to firm vide email dated 03.11.2020.
175	Ruthra Moorthy, Chennai 01/53/8/E/ AM20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020. Reminders sent to DGCA vide email dated 17.09.2020 and 03.11.2020. DGCA vide email dated 05.11.2020 has sought some information from the firm.
176	Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM20/G-52/IC	30.01.20	1 No. Drone	11.7	Comments sought from DGCA & DoT on 06.02.2020. Reminder sent to DGCA & DoT vide email dated 17.09.2020. DOT vide OM dt. 15.10.2020 has informed that they have not received e-mail from DGFT, hence committee

					decided to resend the mail to DoT. DoT informed the Committee that the application is under process.
177	Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant was asked to submit the same, for further action by them. Firm's reply has been referred to DGCA on 29.09.2020. DGCA vide email dated 30.09.2020 informed that the copy of NOC from IAF, is not authenticated and not acceptable to consider. The firm vide email dated 03.11.2020 has been asked to submit authenticated NOC from IAF.
178	Bajaj Auto Ltd., Maharashtra 01/53/8/53805/AM21/B-28/IC	14.07.20	1 No. Helicopter Sikorsky S 76D along with loose equipments as per contract.	14998.0	Comments sought from DGCA on 18.07.2020. Reminder has been sent to DGCA on 11.12.2020 requesting for providing comments. DGCA vide email dated 11.12.2020 informed that the firm may be advised to obtain the principle approval/ NOC from DGCA before granting import license by DGFT.
179	Trithi Robotics Pvt Ltd., Karnataka 01/53/8/53977/AM21/T-29/IC	17.08.20	50 CTN Precision Agriculture Spray Drone	3.7	Comments sought from DPIIT, DGCA & DoT on 19.08.2020. DPIIT vide OM dated 24.08.2020 informed that they are not concerned with the matter.

					The application is sent to DoT again on 05.10.2020 as requested by them. DoT vide letter dated 23.10.2020 has sought technical literature and RF specifications from the firm. Reminder sent to firm vide email dated 26.11.2020. Firm's reply referred to DoT vide email dated 26.11.2020. Reminder sent to DoT vide email dated 22.12.2020 'NOC' issued to the firm from DGCA vide letter dated 23.10.2020. DoT informed the Committee that the application is under process.
180	iTrontik Smart Systems Pvt Ltd., Maharashtra 01/53/8/54098/AM21/I-20/IC	08.09.20	1 Unit Transmitter	.02	Comments sought from DGCA & DoT on 10.09.2020. Reminder sent to DGCA and DoT vide email dated 03.11.2020. DoT vide letter dated 8.12.2020 has sought information from the firm. Firm's reply has been referred to DoT vide email dated 09.12.2020.
181	Cochin Port Trust, Kerala 01/53/8/54331/AM21/C-33/IC	16.10.20	2 Nos. Radar System X Band Radar 12Ft single polarization	132.3	Approved as recommended by DoT vide letter no. R-11020/05/2016-PP dated 10.12.2020. RA, Cochin may issue the import authorization to the applicant for import of 02 nos of X-Band Transceiver Radar (make – M/s ICs Technologies) from Italy for CIF value of Rs.13236260.00 /- [EURO (EUR) 153910.00] subject to the conditions mentioned in the DoT letter no. R-11020/05/2016-PP dated 10.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Cochin.
182	Alpha Design Technologies Pvt. Ltd., Bangalore 01/53/8/54512/AM21/A-85/IC	23.11.20	2 Nos. X- Band Magnetron Transmitter	20003200	Comments sought from DGCA& DoT on 23.11.2020. DoT vide letter No. R-11020/05/2016-PP dated 10.12.2020 stated that the firm is required to obtain an import license/ clearance from respective Regional Licensing Office (RLO) of WPC Wing.

3	Sledge Hammer Oil Tools Private Limited, South Delhi 01/53/8/54535/AM21/S-140/IC	29.11.20	1 No. Diamond DA-62 aircraft (MSN: 62.144) and standard spares and accessories as per Invoice AI-20-7816 for personal use.	8866277 4.20	Approved as recommended by DGCA vide letter no. 5-2374/2015-AI (2) dated 02.12.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of one (01) Diamond DA-62 Aircraft from Austria (AUT) for CIF value of Rs. 88662774.20 /- [EURO (EUR) 988988] subject to the conditions mentioned in the DGCA letter no. 5-2374/2015-AI(2) dated 02.12.2020. as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
Part 15			Department of Biotechnology		
	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
184	Tata Institute for Genetics and Society (TIGS), Bengaluru 01/53/8/53559/AM21/T-4/IC	13.05.20	100 VLS Drosophila Melanogaster para mutants	2.2	Approved as recommended by D/o Biotechnology vide email dated 18.12.2020.
RA, Bangalore may issue the import authorization to the applicant for import of 100 Vials of Drosophila melanogaster para mutants from USA for CIF value of Rs. 227000.00 /- [US Dollars (USD) 3000.00] subject to the conditions mentioned in the D/o Biotechnology email dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.					
185	International Institute of Biotechnology and Toxic., Kanchipuram, Tamil Nadu 01/53/8/53985/AM21/I-16/IC	18.08.20	(i) 1 Box <i>Folsomia candida</i> (ii) 1 Box <i>Geolaelaps aculeifer</i> from Denmark to conduct Eco-toxicology studies	Nil	Approved as recommended by D/o Biotechnology vide email dated 24.12.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of 2 Boxes of <i>Folsomia candida</i> and <i>Geolaelaps aculeifer</i> from Denmark (DNK) for CIF value of Rs. 00.00 /- [EURO (EUR) 00.00] subject to the conditions mentioned in the D/o Biotechnology email dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
186	National Centre For Biological Sciences., Karnataka 01/53/8/54136/AM21/N-14/IC	15.09.20	9000 Nos Rhagoletis Pomonella Pupae	.04	Comments sought from D/o Biotechnology on 15.09.2020. D/o Biotechnology vide email dated 01.10.2020 stated that DGFT may request the applicant to submit the IBSC minutes where import of 9000 Nos. Rhagoletis Pomonella Pupae was considered and approved. The firm vide email dated 8.10.2020 has informed that they have applied for IBSC

					approval and it is under consideration for review in the upcoming meeting.
187	Tata Memorial Centre -ACTREC (Advanced Centre for Treatment Research & Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/AM21/T-59/IC	17.11.20	600 Nos. Drosophila (Pomace Fruit Flies) Lines from Bloomington Drosophila Stock Center in USA.	2.15493	Approved as recommended by D/o Biotechnology vide email dated 14.12.2020.
RA, Mumbai may issue the import authorization to the applicant for import of 600 Nos. Drosophila (Pomace Fruit Flies) Lines from USA for CIF value of Rs. 215493.00 /- [US Dollars (USD) 2867.50] subject to the conditions mentioned in the D/o Biotechnology email dated 14.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Mumbai.					
188	Tata Memorial Centre -ACTREC (Advanced Centre for Treatment Research & Education in Cancer), Khargha, Navi Mumbai 01/53/8/54480/AM21/T-60/IC	17.11.20	600 Nos. Drosophila (Pomace Fruit Flies) Lines from Vienna Drosophila Resource Center in Vienna, Austria	3.90276	Comments sought from D/o AH&D on 17.11.2020. D/o AH&D vide OM dated 24.11.2020 informed that the item to be imported i.e., Drosophila, does not come under the purview of D/o AH&D. Hence, they have no comments to offer. Application forwarded to D/o Biotechnology vide email dated 26.11.2020.
Part 16		D/o Food & PD			
	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
189	RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/ AM20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 24.06.2020. D/o Food & PD vide email dated 29.06.2020 informed that the matter is not being dealt in Department of Food and Public Distribution. The Committee decided to examine the case on file.
190	Andante Foods LLP, Bangalore 01/53/8/53907/AM21/	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as	5.26360 (7.86056.	Technical specification of the product to be imported by the firm has been provided to M/o

	A-23/IC		revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	67 as revised by firm vide email dt.18.08.2020)	P&NG on 03.09.2020. M/o P&NG vide OM No. P-12019(11)/54/2020-Sup. (E-35421) dated 01.10.2020 stated that the items mentioned in the application do not pertain to them. Hence, M/o P&NG has no comments to offer in this matter. Committee decided to examine and send to the concerned Ministry as per allocation of Business Rules, for comments. Application has been forwarded to D/o Consumer Affairs, D/o Food & PD and Agriculture Cooperation and Farmers' Welfare on 29.10.2020. Reminder sent to D/o Food & PD on 02.11.2020.
	Part 17	PESO			
	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
191	Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.2019. PESO vide letter dated 04.02.2019 sought information from the firm. PESO vide e-mail dated 17.03.2020 informed that reply not received from the firm. Reminders sent to firm on 29.09.2020 and 23.10.2020 requesting for furnishing reply.
192	Himachal Futuristic Communications Ltd. (HFCL), Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	(i) 400 Nos. HI-SA Safe and Arm Unit from Greece (ii) 1500 Nos. M100 Electric Detonator from USA.	32.10996	PESO vide letter dated 06.03.2019 sought information from the firm followed with reminder dated 17.03.2020 followed with reminder dated 03.11.2020. The firm vide letter dated 03.11.2020/ 15.12.2020 requested to close the application. Hence, the Committee decided to close the case.

193	Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composite TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PEO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date. Reminder is being sent to firm.
194	Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box Primers G	26.94100	PESO vide letter No. E-25(38) Import/ Pol/2018 dated 22.08.2019 sought some information from the firm followed with reminder dated 17.03.2020. Reminders sent to firm on 11.10.2020 and 02.11.2020 requesting for furnishing reply.
195	Srijan Systems Private Limited, Connaught Place, New Delhi 01/53/8/54529/AM21/S-138/IC	26.11.20	(1) 25000 Nos. Bird Bomb/Banger (2) 25000 Nos. Bird Whistlers (3) 100000 Nos. Blank Caps Cal. 6mm (4) 120 Nos. RG-3 Six Shot Launcher Cal. 6mm Blank	3783157	Comments sought from PESO on 02.12.2020. Comments also sought from DGCA & DoT on 02.12.2020. Comments received from PESO vide letter No. E-25(38)62/2019 dated 08.12.2020. Comments awaited from DGCA and DoT.
Part 18			M/o Textiles		
	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
196	Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. Comments sought from DHI & M/o Textiles on 16.09.2019 as per DIPP's OM No. P-47012/56/2019-TSW dated 13.08.19. DHI vide OM No. 9/83/2020-HE&MT dated 05.10.2020 stated that the request has been examined in consultation with Industry Associations and it is noted that there is sufficient local capacity/manufacturers of steel bobbins namely M/s. Samruddhi Engineering, M/s. Trim Engineers and others. Therefore, M/s. Aym Syntex are requested to contact the

					local manufacturers for meeting their requirement of steel bobbins. Thus the import of second-hand steel bobbins is not supported as it does not encourage the "Make in India" policy. Reminders sent to M/o Textiles on 16.09.2020, 30.10.2020, 02.11.2020 and 29.12.2020.
	Part 19	MSME			
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
197	Excel International, Ernakulam, Kerala 01/53/8/56354/AM21/E-21/IC	10.01.20	29140 Kgs. Scented Air Freshners (Including scenting oil, solid freshners, aerosol sprays, urinal screens and the like)	4688843 7.24	Comments sought from MSME on 25.11.2020.
198	Ramesh Flowers Private Limited, Tuticorin, Tamilnadu 01/53/8/54305/AM21/R-21/IC	10.10.20	14 MTs Raw Agarbatti (Natural Color)	8.82000	Comments sought from MSME on 12.10.2020. MSME vide OM 1(10)/DGFT/2019-EP (Part) dated 21.12.2020 does not recommend the import of raw agarbatti stating that there are large number of MSMEs producing Agarbatti in India, the proposal may not be considered in order to promote domestic industry. Hence, the Committee decided to reject the case
199	ATBS Trading And Business Solution Pvt Ltd, Bangalore 01/53/8/54355/AM21/A-70/IC	21.10.20	31230 NOS Shell Airfreshner Fruit Cocktail / Shell Little Joe Airfreshner	1233238	Comments sought from MSME on 29.10.2020. Reminder sent to MSME on 09.12.2020.
200	Major Brands (India) Pvt. Ltd., Andheri East, Mumbai 01/53/8/54403/AM21/M-74/IC	30.10.20	(1) 45000 Nos. Core WF Single (2) 13000 Nos. SPBL Car Fragrance Disc. (3) 9000 Nos. Con Room Spray (4) 55000 Nos. Pillow Mist (5) 2500 Nos. Instore Fragrance Oils.	205.5808 2	Comments sought from MSME on 02.11.2020.
201	Ramesh Flowers	12.11.20	1393.480 Kgs.	11.45520	Comments sought from

	Private Limited, Tuticorin, Tamilnadu 01/53/8/54467/AM21/ R-24/IC		Dried Flowers / Cut Flowers		MSME on 12.11.2020.
	Part 20		Department of Agriculture, Cooperation and Farmers' Welfare		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
202	Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A- 80/IC	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	1.00000	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
203	Fringe Papo International, New Delhi 01/53/8/E/ AM20/F- 17/IC	13.11.19	250 MTs. Buckwheat Seed	131.2500 0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminders sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020, 05.09.2020 and 02.11.2020.
204	A3 Express Cargo, Chennai 01/53/8/E/AM20/A- 98/IC	09.01.20	22 MTs pure White Sesame Seed	8.3	Comments sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020 followed with reminders dated 17.08.2020, 05.09.2020 and 02.11.2020.
205	Nikunj Malaviya, Surat 01/53/8/53685/AM21/ N-7/IC	24.06.20	3000 MTs. Unflavoured Supari Betel Nut Product from Vietnam.	2.51300	Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020 followed with reminders dated 17.08.2020, 17.09.2020 and 02.11.2020.
206	Spal Agro Spares, Coimbatore 01/53/8/54169/AM21/ S-91/IC	21.09.20	12100 CTN Power Tiller blades used for agri purpose	100.0	Comments sought from Agriculture and Cooperation on 08.09.2020. Reminders sent to Agriculture & Cooperation vide emails dated 02.11.2020 and 30.12.2020.
207	Pagariya Auto Pvt. Ltd., Aurangabad 01/53/8/54256/AM21/ P-32/IC	5.10.20	165 Nos. Rotary Tiller for agricultural application with standard accessories	131.2500 0	Comments sought from Agriculture and Cooperation on 06.10.2020. Reminders sent to Agriculture & Cooperation vide emails dated 02.11.2020 and 30.12.2020.

208	Siddhi Vinayak Agri Procession Pvt. Ltd., Pune 01/53/8/54383/AM21/ S-122/IC	28.10.20	110 Nos. Seeds of Potato(In- Vitro(in test tubes) of following varieties for sowing :-(1) SW 08- 1984, (2) AR 08- 4241, (3) MA 85- 0698, (4) AR 08- 3271, (5) AR 2012- 04, (6) UK 93-1-2, (7) TW 08- 1507, (8) SW 04-0087, (9) AR 98- 0313, (10) KO 03- 2027 ((11) AR 07- 3009	105600	Comments sought from Agriculture & Cooperation on 29.10.2020.
209	Bull Agro Implements, Coimbatore 01/53/8/54415/AM21/ B-59/IC	03.11.20	(1) 73404 Pcs. Power Tiller Blades, Item:BullHD Blades- Net Weight42574.32 Kgs. (2) 90000 Pcs. Power Tiller Blades, Item:Bull EX, Net Weight -45000Kgs. (3) 45000 Pcs. Power Tiller Blades, Item:Bull J Sharp Blades, Net Weight 20250Kgs.	69.68408	Comments sought from Agriculture & Cooperation on 04.11.2020. Reminder sent to Agriculture & Cooperation vide email dated 30.12.2020
210	Life Biofuels LLP, Kozhikode 01/53/8/54522/AM21/ L-29 /IC	24.11.20	(1)720 MT Used Cooking Oil (2) 720 MT BIOFUEL	4655000 0	Comments sought from C&PC & Agricultural & Cooperation on 02.12.2020. D/o C&PC vide OM No. C- II-17014/4/2020-Chem.II (FTS: 16691) dated 21.12.2020 stated that DCPC does not look after Bio-fuels and cooking oils. Hence, DCPC has no comments to offer.
211	Eurocoustic Products Ltd., Daman U.T. 01/53/8/54568/AM21/ E-22/IC	07.12.20	21 MT Used Cooking Oil	360801	Comments sought from Agricultural & Cooperation on 07.12.2020.
212	Chirag Corporation Kolkata 01/53/8/54619/AM21/ C-42/IC	16.12.20	1000 SET POWER TILLER	7844000 0	Recommended by Agricultural & Cooperation vide OM dated 22.12.2020. Subject to further approval by Competent Authority.
	Part 21		Ministry of Power & MNRE		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
213	Rajesh Power Services	07.08.19	5 nos.	1.46	M/o P&NG vide OM No. P-

	Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC		IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)		12019(11)/33/ 2019-Sup./ 31439) dated 15.07.2020 has invited attention to their earlier OM No. P-12019(11)/33/ 2019-Sup./(P-31439) dated 08.01.2020 wherein they had informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Comments sought from Ministry of Power on 25.09.2020. Reminders sent to M/o Power vide emails dated 02.11.2020 and 29.12.2020.
214	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM21/A-91/IC	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6th June 2018)	9281346	Comments sought from M/o Power & MNRE on 10.12.2020.
	Part 22		M/o Atomic Energy & AERB		
	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
215	Indo-MIM Private Limited, Bangalore 01/53/8/54471/AM21/I-26/IC	13.11.20	(1) 100000 Nos. Light source Tritium H3 economy insert T 4868/l, white, GTLS green. (2) 200000 Nos. Light source Tritium H3 Economy Inserts T5796/l, white, GTLS Green.	7280000 0	Comments sought from Dept. of Atomic Energy and C&PC on 19.11.2020. D/o C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS:16691) dated 07.12.2020 stated that Tritium is a radioactive isotope of Hydrogen falling under HS Code 2844 4000, DCPC does not look after radioactive substances. Hence DCPC have no comments to offer in this regard. Comments awaited from Dept. of Atomic Energy.
216	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM21/O-7/IC	09.12.20	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	475076	Comments sought from AERB on 16.12.2020.

	Part 23		MOEF&CC (SU Divn.)		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
217	Vibhu Essential Oils LLP, Patparganj, Delhi 01/53/8/54543/AM21/ V-42/IC	02.12.20	5000 Kgs. Sandalwood Logs & Roots	4512000 0	Comments sought from MOEF&CC (SU Divn) on 03.12.2020. MoEF&CC (SU Divn) vide OM No. 5-5/2019-SU dated 28.12.2020 has sought some documents from the firm.
	Part 24		D/o C&PC		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
218	T&G Medicare, Baddi, Himachal Pradesh 01/53/8/50699/AM21/ T-30/IC	11.04.20	500000 Ltr. Denatured Ethyl Alcohol Ethanol	162.5000 0	The Committee noted that the firm has not provided copy of valid Consent to Operate. Accordingly, the firm has been requested vide email dated 27.11.2020 to provide a copy of valid Consent to Operate. Reminder sent to firm on 04.12.2020 requesting for providing a copy of valid Consent to Operate. Comments are being sought from D/o C&PC.
219	Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562/AM21/ M-2/IC	14.05.20	200000 Kgs 2,2,2 Trifluoro Ethanol	935.7	Comments sought from MOEF&CC(OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. C&PC vide OM No. C-II-17014/4/2020-Chem.II (FTS: 16691) dated 08.10.2020 forwarded a copy of application to Department of Pharmaceuticals, New Delhi requesting for taking necessary action.
220	Yellowstone Chemicals Private Limited, Mumbai 01/53/8/54484/AM21/ Y-8/IC	17.11.20	30000 MTs Denatured Ethyl Alcohol for manufacturing of Ethyl Acetate with minium 90% of purity	13224.00 000	The Committee noted that the firm has been granted Import authorization No. 0319300780 dated 15.09.2020 for import of 10733.10 MT of Denatured

			and Acetaldehyde from USA.		Ethyl Alcohol and provided a copy of Consent to Operate from Maharashtra Pollution Control Board, Mumbai valid upto 30.09.2024. The firm has not provided utilization certificate of earlier import licence and information in the prescribed proforma notified by Trade Notice No. 27 dated 29.07.2019 for the years 2017-18, 2018-19, 2019-20 and 2020-21 (upto October, 2020). Accordingly, the firm has been requested on 27.11.2020 to provide following documents:- (1) utilization details of earlier import licence duly certified by Customs and (2) information in the prescribed proforma. Comments are being sought from D/o C&PC.
221	Sagar Chemicals Private Limited, Kanpur 01/53/8/54490/AM21/S-131/IC	17.11.20	500 MTs Ethyl Alcohol for manufacturing of Ethyl Acetate from USA.	174.00000	The Committee noted that the firm has applied for first time for import of Denatured Ethyl Alcohol and provided a copy of Consent to Establish from Uttar Pradesh Pollution Control Board (UPPCB), Kanpur Dehat dated 30.10.2019 valid upto 28.06.2021. It is not clear that the capacity given in the Consent to Establish is annual capacity or monthly capacity. The firm has also not provided copy of Consent to Operate. Accordingly, the Committee decided to provided following information/documents:- (1) copy of Consent to Operate and (2) to clarify whether capacity given in their Consent to Establish is their annual capacity or monthly capacity. Comments are being sought

					from D/o C&PC.
222	Dorf Ketel Chemicals India Private Limited, Mundra, Gujarat	07.10.20	71638.040 Litres. Denatured Ethanol (Etanol Desnaturado) from Brazil	3043069.02	Comments are being sought from D/o C&PC.
223	Enal Drugs Pvt. Ltd., Hyderabad	03.12.20	50000 Kgs. 2 2 2 - Trifluoro Ethanol	29051990	The firm has been granted Import Authorization No. 0950000892 dated 24.07.2019 for import of 50000Kgs. of 2 2 2 -Trifluoro Ethanol. The Raw Material is required for export of 2-Chloromethyl-3-Methyl-4-(2,2,2-Trifluoroethoxy) Pyridine HCL. Comments are being sought from D/o C&PC.
	Part 25		MoEF&CC (HSMD) & DPIIT		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
224	Shanti Agro Products, Navsari, Gujarat 01/53/8/E/ AM19/S-102/IC	07.03.19	200 MT Zinc Ash below 65% Zinc.	40.00	Comments sought from D/o Fertilizer on 22.03.2019. Reminder again sent to D/o Fertilizer on 17.08.2020. Comments also sought from MOEF&CC (HSMD) on 05.09.2020. Reminder sent vide email dated 24.11.2020.
225	Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MTs Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 as per DPIIT's OM dated 04.07.2018. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 31.05.2019. Reminders sent to MoEF&CC (HSMD) on 28.01.2020, 01.10.2020 and 30.12.2020 requesting for providing comments.
226	Techno Feeders, Kanpur. 01/53/8/E/ AM20/T-	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide

	1/IC		product of hot dip galvanising process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)		e-mail dated 22.04.19 informed that M/s.Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC (HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020 and 30.12.2020 requesting for expediting the comments.
227	Meloy Metals Private Limited, Renigunta 01/53/8/E/ AM20/M-3/IC	17.04.19	4500 MT Lead Battery Plates covered by ISRI Code "Rails"	3993.75	Comments received from MOEF&CC (HSMD) vide letter No. 23/60/2017-HSMD dated 09.09.2020. The firm has been requested on 06.10.2020 to reply to DIPP's OM No. P-29019/17/2020-LEI dated 20.8.2020. Firm's reply has been referred to DPIIT on 05.11.2020. Reminder sent to DPIIT vide email dated 24.12.2020
228	Sky Rubber Industries, Rajkot 01/53/8/E/ AM20/S-9/IC	20.04.19	2290 MT Rubber Tyres Scrap/ Inner Tube Scrap (Pressed/ Baled/ Shredded/ Multiple Cuts).	105.00	Comments sought from MOEF&CC (HSMD) & DIPP on 23.04.2019. MOEF&CC (HSMD) vide email dated 06.10.2020 informed that the firm has not applied in MOEF&CC (HSMD) for 'NOC'. Accordingly, the firm has been requested vide email dated 14.10.2020 to apply to MOEF&CC (HSMD) for 'NOC'. Reminder sent to firm vide email dated 24.12.2020 to apply to MOEF&CC (HSMD) for 'NOC'.
229	Gochem Metals and Alloys,	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF&CC (HSMD) on

	Nalgonda, Telangana. 01/53/8/E/ AM20/G-14/IC				24.07.2019 followed with reminder dated 06.10.2020. The firm has been requested on 13.08.2020 to furnish reply to DPIIT's OM No.P-29019/14/2020-LEI dated 12.08.2020 followed with reminders dated 31.08.2020, 06.10.2020, 03.11.2020 and 24.12.2020.
230	Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/ AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Scrap Tyre / Pairings (Multiple Cuts/ Shreds/ Press Baled)	590.52	The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47011/212/2019-TSW dated 09.08.19 followed with reminder dated 20.06.2020, 26.8.2020 and 06.10.2020. The firm vide email dated 07.10.2020 informed that they have already submitted the requisite reply/ documents to DIPP. They also informed that they have submitted their application to MOEF&CC for new 'NOC'. Comments from MOEF&CC (HSMD) are awaited. Reminder sent to MoEF&CC (HSMD) vide email dated 24.12.2020.
231	Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/ AM20/J-16/IC	22.08.19	2650 MTs Lead Scrap as per ISRI 'Relay'	3972.5	DPIIT vide OM No. P-29019/13/2020-LEI dated 12.08.2020 sought some information from the firm along with a valid copy of 'NOC' of MoEF&CC. Reminder sent to firm vide email dated 15.09.2020 Firm's reply has been forwarded to DPIIT on 06.10.2020. Reminder sent to DPIIT vide email dated 24.12.2020 Comments sought from MoEF&CC (HSMD) on 20.08.2020 followed with reminders dated 06.10.2020 and 24.12.2020.
232	Shree Metal Works,	02.09.19	(1) 5000 MTs Battery	7904.2	DPIIT advised the applicant

	Muzaffarnagar, Uttar Pradesh 01/53/8/E/ AM20/S-62/IC		Scrap, Like Lead Battery Plates, (2) 5000 MTs Battery wastes like Scrap Drained or Dry while intact		on 16.08.2020 to submit copy of 'NOC' of MoEF&CC (HSMD). MoEF (HSMD) vide email dated 06.10.2020 informed that the firm has not applied for 'NOC'. Reminders sent to firm to apply for 'NOC' in MoEF&CC vide emails dated 06.10.2020 and 24.12.2020.
233	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC	09.09.19	120 MTs Used Oil	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395(E)). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC (HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020.
234	Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/ AM20/G-37/IC	12.10.19	2500 MTS Waste Tyres Scrap (Multiple Cuts/ Shreds/ Press Baled)	200.00	Comments received from DPIIT vide OM No.P-47012/64/2019-T.S. dated 21.10.2019. Comments sought from MoEF&CC (HSMD) on 25.11.2019 followed with reminders dated 24.08.2020, 06.10.2020 and 24.12.2020.
235	Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/ AM20/T-31/IC	21.10.19	500 MTs Tyre Buffing Powder	73.0	Comments sought from MoEF&CC (HSMD) on 11.11.2019 followed with reminders dated 26.08.2020 and 06.10.2020.

					MoEF&CC (HSMD) vide letter dated 02.11.2020 has informed that no prior permission is required from its side for importing the buffing powder. The firm has been requested on 26.08.2020 to furnish reply to DPIIT's OM No. P-47012/65/2019 dated 18.08.2020. Reminders sent to firm on 06.10.2020 and 24.12.2020 requesting for furnishing reply.
236	Gravita India Ltd., Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTs Lead Scrap as per ISRI Rails, Lead Battery Plates covers code word 'Rakes'	5250.0	Comments received from MoEF&CC (HSMD) vide OM No. HSM-23/53/2017-HSM dated 16.11.2018. Since, permission from MoEF&CC (HSMD) is valid for 18 months, Comments sought from MoEF&CC (HSMD) again vide OM dated 24.12.2020 DIPP vide OM No. P-29019/18/2020-LEI dated 20.8.2020 sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020. Firm replied vide email dated 17.10.2020 directly to DPIIT. Reminder sent to DPIIT vide email dated 24.11.2020. DPIIT vide OM dated 25.11.2020 sought valid documents from the firm in r/o its Phagi Unit only. Reply from firm referred to DPIIT vide email dated 26.11.2020. Comments received from DPIIT vide OM dated 16.12.2020.
237	Gravita India Ltd., Jaipur	27.12.19	5000 MTs Battery waste & scrap, lead	5040.0	DPIIT vide OM No. P-29019/18/2020-LEI dated

	01/53/8/E/ AM20/G-44/IC		battery plates covered by ISRI code word Rails		20.08.2020 sought some information from the firm. The firm has been requested vide email dated 22.08.2020 to furnish reply. Reminder sent to firm vide email dated 24.12.2020.
238	Shree Mangal Radhika Industries, New Delhi 01/53/8/E/ AM20/S-137/IC	21.12.19	5000 MT Crumb rubber/ rubber granules of finer than 10 mesh and devoid of iron/ steel & most of the fibres	400.00	Approved as recommended by DPIIT vide OM No. P-47012/3/2020-TSW dated 08.01.2020 and DPIIT vide OM No. P-47012/33/2020-TSW dated 08.12.2020 and in terms of MoEF&CC(HSMD) OM No 23/3/2019/HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
CLA, New Delhi, may issue the import authorization to the applicant for import of 5000 MT Crumb rubber/ rubber granules of finer than 10 mesh and devoid of iron/ steel & most of the fibres from GCA for CIF value of Rs. 40000000.00/- [US Dollars (USD) 555556.00] subject to the conditions mentioned in the DPIIT OM No. P-47012/3/2020-TSW dated 08.01.2020 and DPIIT OM No. P-47012/33/2020-TSW dated 08.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.					
239	Shital Rubber, Ahmedabad 01/53/8/E/ AM20/S-141/IC	04.01.20	10000 MTs Rubber article scraps/ moulded rubber scrap/ conveyor belt scrap/ pairings/ rubberized nylon friction cord/ rubberized steel friction cord/ rubber compound/ lumps cut/ shredded/ press/ baled/ lumps/ sheet/ roll.	850.0	DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 has sought some information from the firm. Reminders sent to firm vide email dated 15.09.2020 and 07.10.2020 The firm's reply referred to DPIIT vide email dated 24.11.2020. Comments sought from MOEF&CC (HSMD) on 07.01.2020. Reminders sent to MOEF&CC (HSMD) vide emails dated 07.10.2020 and 24.12.2020.
240	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I-50/IC	18.01.20	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020. DAE vide email dated

					21.09.2020 enclosed a copy of their earlier letter dated 13.03.2020 wherein they had stated that the application pertains to the import of Titanium Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required for this import. Comments also sought from MoEF&CC (HSMD) on 08.09.2020. MOEF&CC (HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly.
241	Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/ AM20/A-114/IC	11.02.20	200000 MTs Millscale	12265.5	Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 suggested to seek comments from MoEF&CC (HSMD). Accordingly, comments sought from MoEF&CC (HSMD) on 20.05.2020. Reminders sent to MoEF&CC (HSMD) on 15.09.2020, 07.10.2020 and 30.12.2020.
242	Parekh Rubber Company, Valasan Dist. Anand, Gujarat 01/53/8/E/ AM20/P-62/IC	21.02.20	20000 MTS Old used rubber tyres scrap & used tube scrap with cut/ uncut/shreds/ baled & pressed/ tripled form/ one cut in beadwire/ single or multiple cut shredded & loose form for making crumb rubber.	864.0	DPIIT vide OM No. P-47012/36/2020-TSW dated 23.10.2020 informed that the reply submitted by the firm is incomplete and sought a copy of valid 'NOC' of MOEF&CC. The firm has been requested vide email dated 30.10.2020 for furnishing reply. The firm vide email dated 05.11.2020 informed that NOC From MOEF is in Process at the Ministry.

					DPIIT vide OM dated 20.11.2020 has advised that firm may approach DPIIT once they get 'No Objection' from MoEF&CC. Reminder sent to firm vide email dated 24.12.2020.
243	Pratham Metal Industries, Saharanpur 01/53/8/E/ AM20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI Code Word Rail, Battery Lugs Covered by ISRI Code Word Rakes)	2700.00	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.2020. Reminders sent to DPIIT on 22.06.2020 and 07.10.2020 for expediting the comments. DPIIT vide OM dated 14.10.2020 has sought information from the firm. Reminder sent on 18.11.2020. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC. The firm has been requested on 03.08.2020 to apply for the 'NOC' with all relevant documents in MoEF&CC(HSMD). The firm vide email dated 21.10.2020 informed that they have applied in MoEF&CC for 'NOC'. DPIIT vide OM dated 22.12.2020 has sought the following documents from the firm: 1. NOC from MoEF & CC for the import of Lead Scrap. 2. The Consent Order (water and air) beyond 31.12.2020. Firm asked to furnish reply vide email dated 23.12.2020.
244	Singodaa Industries, Bharuch 01/53/8/E/ AM20/S-222/IC	17.03.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	DPIIT vide OM dated 21.10.2020 sought some information from the firm. Reminder sent to firm vide email dated 17.11.2020 and 24.12.2020

					Comments sought from MoEF&CC on 19.03.2020. Reminders sent to MoEF&CC on 04.08.2020, 15.09.2020, 07.10.2020 and 24.12.2020 requesting for expediting their comments.
245	Karthikeya Rubber Company, Coimbatore, Tamil Nadu 01/53/8/E/ AM21/K-8/IC	04.07.20	24,000 MTs Waste parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from (Multi cut Tyres - other cut Rubbers) from Australia.	1400.64000	DPIIT vide OM No.P-47012/59/2020/TSW dated 15.09.2020 stated that the firm was earlier asked to submit certain information including specific item of import and no objection from MoEF&CC and requested to inform the applicant about the procedure for obtaining no objection from MoEF&CC. Accordingly, the firm has been informed on 01.10.2020 about the link on which they have to apply for MOEF&CC's 'NOC'. Reminder sent to firm vide email dated 24.12.2020
246	Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/53899/AM21/T-24/IC	31.07.20	55 MTs Rubber Crumb/ Granules mesh size finer than 10 mesh	11.8	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. The firm has been requested on 26.08.2020 to furnish reply to DPIIT OM No. P-47012/7/2019-TSW dated 26.08.2020. Reminders sent to firm vide emails dated 07.10.2020, 24.11.2020 and 24.12.2020.
247	Pragati Rubber, Gujarat 01/53/8/53905/AM21/P-19/IC	02.08.20	10000 MT used rubber tyre/ tube scrap (pressed/ shredded/ baled/multiple cut)	456.0	The firm has been requested vide email dated 01.09.2020 to furnish reply to DPIIT OM No. P-47012/15/2019-TSW dated 26.08.2020. Firm's reply referred to DPIIT vide email dated 07.10.2020 DPIIT vide OM dated 23.10.2020 has that reply received from firm is

					incomplete. The firm replied directly to DPIIT vide emails dated 27.10.2020 and 05.11.2020. DPIIT vide OM dated 26.11.2020 informed that the information submitted by the firm is incomplete. The firm requested to furnish complete information vide email dated 27.11.2020. The firm replied directly to DPIIT vide email dated 27.11.2020. Comments sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MOEF&CC (HSMD) vide emails dated 07.10.2020 and 24.12.2020.
248	Eric Rubber, Ahmedabad 01/53/8/53932/AM21/E-9/IC	10.08.20	10000 MTs used rubber tyre scrap & used tube scrap with cut/ uncut/ shredded/ baled& pressed/ tripped form/ one cut in bead wire/ single or multiple cut/ shredded and loose form for making crumb rubber.	456.0	The firm on 04.09.2020 furnished reply to DPIIT OM No. P-47012/70/2020-TSW dated 21.08.2020. DPIIT vide OM dated 23.10.2020 has requested the firm to submit valid 'NOC' from MoEF&CC. The firm has been requested to provide a valid 'NOC' from MoEF&CC on 23.10.2020 followed with reminders dated 04.11.2020 and 24.12.2020. Comments also sought from MOEF&CC (HSMD) on 12.08.2020. Reminders sent to MoEF &CC (HSMD vide emails dated 07.10.2020 and 24.12.2020.
249	RS Rubber Solutions, Punjab 01/53/8/54099/AM21/R-15/IC	08.09.20	8000 MTs Crumb Rubber Granules Mesh Size 10 Mesh	720.0	The firm has been requested on 14.10.2020 to furnish reply to DPIIT OM No. P-47012/20/2019-TSW dated 21.09.2020.

					Reminders sent to firm on 17.11.2020 and 24.12.2020 requesting for furnishing reply. Comments sought from MOEF&CC (HSMD) on 10.09.2020. Reminders sent to MoEF&CC (HSMD) vide email dated 17.11.2020 and 24.12.2020.
250	Sabari Textiles Private Limited, Tamil Nadu 01/53/8/54126/ AM21/S-86/IC	14.09.20	25000 MTs Crumb Rubber/ Rubber Granules having mess size less than 10mm and devoid of iron and steel and most of fibres	2343.7	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are produce and does not require permission from MoEF&CC. Comments sought from DPIIT on 14.09.2020. The firm has been requested on 01.10.2020 to furnish reply to DPIIT's OM dated 22.09.2020. Reminders sent to firm on 04.11.2020 and 24.12.2020.
251	Navkar Industries, Telangana 01/53/8/54270/AM21/ N-22/IC	07.10.20	10000 MTs Crumb Rubber/ Granuals mesh size finer then 10 mesh and devoid iron steel & most fibers	370.0	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 09.10.2020. The firm has been requested on 04.11.2020 to furnish reply to DPIIT's OM dated 23.10.2020. Reminder sent to firm vide email dated 24.12.2020.

252	Mersen India Pvt. Ltd., Bangalore 01/53/8/53889/AM21/ M-23/IC	30.07.20	463 Kgs. Silver Powder	318.0	Approved as recommended by DPIIT vide OM dated 23.12.2020
RA, Bangalore may issue the import authorization to the applicant for import of 463 Kgs. Silver Powder from Italy for CIF value of Rs.31803200.00/- [EURO (EUR) 31803200] subject to the conditions mentioned in the DPIIT OM dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.					
253	Ceraflux Pvt. Ltd., Maharashtra 01/53/8/53936/AM21/ C-15/IC	11.08.20	30 MTs Titanium Scrap	51.4	The firm has been requested on 29.09.2020 to apply online to MOEF&CC (HSMD) for import of Titanium powder. Link has also been provided to firm on 06.10.2020.
254	Arcelor Mittal Nippon Steel India Ltd., Mumbai 01/53/8/53946/AM21/ A-30/IC	12.08.20	1 Set Second Hand Gas Control Valves: Valves Dia 350-4 Numbers, Valves Dia 300-2 Numbers, Valves Dia 80/100-8 Numbers	30.4	Comments sought from DHI on 15.08.2020. DHI vide email dated 17.08.2020 informed that Control Valves does not pertain to DHI. This may pertain to DPIIT. Accordingly, comments sought from DPIIT on 17.08.2020. The firm has been requested vide email dated 23.09.2020 to furnish reply to DPIIT's OM No. P-47012/71/2020-TSW dated 16.09.2020. Reminder sent to firm vide email dated 07.10.2020.
255	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM21/ I-15/IC	17.08.20	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm.
256	Larsen & Toubro Limited., Kolkatta 01/53/8/54148/AM21/ L-14/IC	17.09.20	62 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : Standardbox Base Plate 3500 mm (L) x 2400mm (H) 62 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: Standardbox Top Plate 3500 mm (L) X	363.8	Comments sought from DPIIT on 24.09.2020. The firm has been requested on 05.10.2020 to furnish reply to DPIIT's OM No. P-47012/57/2020-TSW dated 05.10.2020. Reminders sent to firm on 27.10.2020, 17.11.2020 and 30.12.2020 requesting for furnishing reply.

		1600 mm (H) 186 Nos SBH Double Slide Rail System with accessories: SBH Standard Box S600 including all accessories: spindle element 54 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including All Accessories: PIN 40 x 230 50 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : box connector 444 Nos SBH Double Slide Rail System with accessories : SBH Standard box S600 including all accessories : CLIP6,3MM 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Base Plate 3000mm(L) x 2400mm(H) 8 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Manhole Top Plate 3000mm (L) x 1400mm(H) 24 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Spindle Element 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all		
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			accessories : Pin 40x230 16 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : Box Connector 80 Nos SBH Double Slide Rail System with accessories : SBH Manhole Box S600 including all accessories : CLIP6,3MM 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Double Slide Rail RS (5500MM)(L) 40 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Base Plate : 3500mm(L) x 2400mm(H) 20 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Shorting Top Plate 3500mm(L) x 1400mm(H) 22 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Rolling Strut 11 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all		
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			accessories : Distance Piece (250MM) 176 Nos SBH Double Slide Rail System with accessories : SBH Double Slide Rail System RSS750 including all accessories : Screw Set M30		
257	Tallampally Rubbers Private Limited, Bidar 01/53/8/54196/AM21/T-49/IC	25.9.20	1400 MTs Waste Rubber Tyre Scrap (shredded/multicuts)	70.00000	Approved as recommended by MoEF&CC vide letter No. 23-117/2014-HSMD dated 21.09.2020 and DPIIT vide OM No. P-47012/38/2020-TSW dated 14.12.2020.
RA, Bangalore may issue the import authorization to the applicant for import of 1400 MT Waste Rubber Tyre Scrap (shredded/ multicuts) (Pressed baled tyres shall not be allowed) from GCA for CIF value of Rs. 7000000.00/- [US Dollars (USD) 91000.00] subject to the conditions mentioned in the MoEF&CC letter No. 23-117/2014-HSMD dated 21.09.2020 and DPIIT OM No. P-47012/38/2020-TSW dated 14.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Bangalore.					
258	Pondy Oxides And Chemicals Ltd., Kanchipuram 01/53/8/54204/AM21/P-30/IC	28.09.20	4000 MTs. Lead Acid Batteries covered by ISRI Code "Rains"	2984.000 00	Approved as recommended by MoEF&CC vide letter No. 23-87/2009-HSMD dated 10.09.2020 and DPIIT vide OM dated 16.12.2020.
RA, Chennai may issue the import authorization to the applicant for import of 4000 MT Lead Acid Batteries covered by ISRI Code "Rains" from USA for CIF value of Rs. 298400000.00/- [US Dollars (USD) 4000000.00] subject to the conditions mentioned in the MoEF&CC letter No. 23-87/2009-HSMD dated 10.09.2020 and DPIIT OM dated 16.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Chennai.					
259	Nile Limited, Andhra Pradesh 01/53/8/54222/AM21/N-16/IC	29.09.20	(1) 7200 MTs. Battery Scrap, namely the following: lead battery plates covered by ISRI code word 'Rails' ; battery lugs covered by ISRI code word 'Rakes' (2) 7200 MTs. Battery Wastes, namely the following: scrap drained or dry while intact, lead batteries covered by ISRI code word 'Rains'.	12890.8	Comments received from MoEF&CC vide letter dated 16.09.2020. Comments sought from DPIIT on 30.09.2020. Reminder sent to DPIIT vide email dated 30.12.2020.
260	SKVA Rubber Solutions Pvt. Ltd. Worli 01/53/8/54252/AM21/S-106/IC	04.10.20	20000 MTs Rubber Crumb/ Granules having mesh finer than 10 mesh devoid with iron/ steel and most of the	760.0000 0	MoEF&CC (HSMD) vide OM No. 23-3/2019-HSMD dated 13.05.2020 informed that the rubber crumb/ granules having mesh size finer than 10 mesh and devoid of iron/steel &

			fibers.		most of the fibers are product and does not require permission from MoEF&CC. Comments sought from DPIIT on 06.10.2020. The firm has been requested on 22.10.2020 to furnish reply to DPIIT's OM No. P-47014/98/2019-TSW dated 16.10.2020. Reminder sent to firm vide email dated 30.12.2020.
261	Pondy Oxides And Chemicals Limited., Andhra Pradesh 01/53/8/54264/AM21/ P-33/IC	06.10.20	6000 MTS Lead Battery Plates covered by ISRI code word 'Rails'	5252.2	Comments received from MoEF&CC on 10.09.2020. Comments sought from DPIIT on 08.10.2020. Reminder sent to DPIIT vide email dated 30.12.2020.
262	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54323/AM21/ I-24/IC	15.10.20	1 No. Silver Wire 008' dia 10ft.	.03	Approved as recommended by MeitY vide OM No. W-47/ 31/ 2020-IPHW dated 04.12.2020. RA, Cochin may issue the import authorization to the applicant for import of 1 No. Silver Wire 008' DIA x 10ft from USA for CIF value of Rs. 3805.04/- [US Dollars (USD) 51.35] subject to the conditions mentioned in the MeitY OM No. W-47/ 31/ 2020-IPHW dated 04.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Cochin.
263	Indian Institute of Science Education and Research, Thiruvananthapuram 01/53/8/54324/AM21/ I-25/IC	15.10.20	1 No. Gold Wire 0.008' X 10	.03	Approved as recommended by MeitY vide OM No. W-47/ 31/ 2020-IPHW dated 04.12.2020. RA, Cochin may issue the import authorization to the applicant for import of 1 No. Gold Wire 0.008' DIA x 10ft from USA for CIF value of Rs. 39421.20/- [US Dollars (USD) 532.00] subject to the conditions mentioned in the MeitY OM No. W-47/ 31/ 2020-IPHW dated 04.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Cochin.
264	Bafna Brothers., Rajasthan 01/53/8/54342/AM21/ B-51/IC	17.10.20	31867 Gms 925 Sterling Silver Jewellery Studded with Semi-Precious Stones	16.5	Comments sought from DPIIT, Mines & MSME on 19.10.2020. DPIIT vide OM No. P-47012/98/ 2020/TSW dated 17.11.2020 informed that they are not concerned. Reminder sent to Mines & MSME on 11.12.2020.

					Comments from Mines and MSME are awaited.
265	VK Leads Pvt. Ltd., Sonipat, Haryana 01/53/8/54266/AM21/ V-35/IC	06.10.20	50000 MTs Import of Crumb Rubber/Granules/Shre dded/ Shredded Rubber	187.5	Comments sought from DPIIT on 08.10.2020. The firm has been requested on 23.10.2020 to furnish reply to DPIIT's OM No.P- 47012/87/ 2020/TSW dated 23.10.2020. Comments also sought from MOEF&CC (HSMD) on 09.10.2020.
266	Chidambaram confectionery, Tamil Nadu 01/53/8/54306/AM21/ C-30/IC	10.10.20	10 Kgs Silver powder- For confectionery use – (Silflok (Food additive E-174)).	7.8	Comments sought from MOEF&CC (HSMD) and DPIIT on 12.10.2020. DPIIT vide OM dated 16.10.2020 informed that it is not concerned with the matter and M/o Food Processing Industries may be consulted in the matter. The Committee decided to refer the case to MoFPI. Case referred to MoFPI vide email dated 25.11.2020.
267	Eastman Reclamations, Punjab 01/53/8/54309/AM21/ E-16/IC	11.10.20	2400 MTs Waste Rubber Tyre Scrap (shredded/ multicuts)	162.0	Approved as recommended by MOEF&CC (HSMD) vide letter No. 5-8/2012- HSMD dated 21.09.2020 and DPIIT vide OM dated 14.12.2020. RA, Ludhiana may issue the import authorization to the applicant for import of 2400 MTs Waste Rubber Tyre Scrap (shredded/ multicuts) (Pressed baled tyres shall not be allowed) from ARE for CIF value of Rs. 16200000.00 /- [US Dollars (USD) 216000.00] subject to the conditions mentioned in the MOEF&CC (HSMD) letter No. 5-8/2012-HSMD dated 21.09.2020 and DPIIT OM dated 14.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Ludhiana.
268	JL Global Ventures, Gurgaon, Haryana 01/53/8/54292/AM21/ J-13/IC	09.10.20	(1) 250 Ton SBR Granules 1-4mm (2) 450 Ton SBR Granules 0.8- 2.5mm	76.7	Comments sought from MOEF&CC (HSMD) & DPIIT on 12.10.2020. DPIIT vide OM dated 23.10.2020 informed that it is not concerned with the matter. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
269	Kohinoor Reclamations,	11.10.20	2200 Mts Waste Rubber Tyre Scrap	148.5	Approved as recommended by MOEF&CC (HSMD)

	Jalandhar, Punjab 01/53/8/54310/AM21/ K-23/IC		(shredded/ multicuts)		vide letter No. 23-251/2012- HSMD dated 22.09.2020 and DPIIT vide OM No. P- 47012/96/2020-TSW dated 24.12.2020.
	RA, Ludhiana may issue the import authorization to the applicant for import of 2200 MTs Waste Rubber Tyre Scrap (shredded/ multicuts) (Pressed baled tyres shall not be allowed) from ARE for CIF value of Rs.14850000.00 [US Dollars (USD) 198000.00] subject to the conditions mentioned in MOEF&CC (HSMD) letter No. 23-251/2012-HSMD dated 22.09.2020 and DPIIT OM No. P-47012/96/2020-TSW dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Ludhiana.				
270	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M- 48/IC	23.10.19	5000 Kgs Niobium Scrap	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminder sent to MoEF&CC (HSMD) vide email dated 30.12.2020.
271	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P- 56/IC	21.01.20	1.500 Kgs Ti-64 Metal Powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020. DAE vide letter dated 28.09.2020 informed that the application pertains to the import of Ti-64 Metal Powder, which is not controlled by DAE under prescribed substance control list. Hence, license from DAE is not required. The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD).
272	Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627/AM21/ I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020. Reminder sent to AERB vide email dated 17.09.2020. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Firm asked to apply online with MoEF&CC vide email dated 7.12.2020.

					Firm vide email dated 8.12.2020 informed that they have applied online with MoEF&CC. Reminder sent to MoEF&CC vide email dated 30.12.2020
273	Sri Lakshmi Reclaim Impex, Pragathinagar, Adilabad-504001 01/53/8/54243/AM21/ S-104/IC	02.10.20	10000 MTs Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres	368.7000 0	Approved as recommended by DPIIT vide OM No. P-47012/105/2020-TSW dated 23.12.2020 and in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC. RA, Hyderabad may issue the import authorization to the applicant for import of 1435 MTs "Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres" from GCA for proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P-47012/105/2020-TSW dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Hyderabad.
274	Gravita India Limited, Jaipur 01/53/8/54440/AM21/ G-28/IC	07.11.20	(1) 5000 MTs Battery Scrap/Lead Scrap ISRI Rains/Lead Scrap ISRI Rails/Battery Plate (2) 5000 MTs Battery Scrap/Lead Scrap Rains/Lead Scrap ISRI Rails/Battery Plate (3) 15000 MTs Battery Scrap/ Lead Scrap Rains/ Lead Scrap ISRI Rails/ Battery Plate (4) 15000 MTs Battery Scrap/ Lead Scrap Rains/Lead Scrap ISRI Rails/ Battery Plate.	4000000 000	Comments sought from MOEF&CC (HSMD) and DPIIT on 09.11.2020. Reminder sent to MoEF&CC and DPIIT vide email dated 30.12.2020
275	Balkrishna Industries Ltd., Lower Parel, Maharashtra 01/53/8/54486/AM21/ B-70/IC	17.11.20	1 No. Used Tyre - 60/80 R57 from USA	1642800	Comments sought from MOEF&CC (HSMD) & DPIIT on 19.11.2020. DPIIT vide OM dated 08.12.2020 sought some information from the firm. The firm replied vide email

					dated 09.12.2020. The firm has once again been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/106/2020-TSW dated 21.12.2020.
276	Radhe Exim Private Limited, Rajkot, Gujarat 01/53/8/54505/AM21/ R-25/IC	19.11.20	10000 MTs crumb rubber/ granules having size 10 mesh and devoid of iron/ Steel and most of the fibres	9000000 0	Approved as recommended by DPIIT vide OM No. P-47012/107/2020-TSW dated 09.12.2020 in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
RA, Rajkot may issue the import authorization to the applicant for import of 10000 MTs "crumb rubber/ granules having size 10 mesh and devoid of iron/ Steel and most of the fibres" from GCA for CIF value of Rs. 90000000.00/- [US Dollars (USD) 1212121.00] subject to the conditions mentioned in the DPIIT OM No. P-47012/107/2020-TSW dated 09.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Rajkot.					
277	Tranformex Ferrous Pvt. Ltd., Vadodra, Gujarat 01/53/8/54506/AM21/ T-61/IC	19.11.20	18000 MTs crumb rubber/ granules having size 10 mesh and devoid of iron/ Steel and most of the fibres	1620000 00	Approved as recommended by DPIIT vide OM No. P-47012/108/2020-TSW dated 09.12.2020 and in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
RA, Vadodra may issue the import authorization to the applicant for import of 11583 MTs "crumb rubber/ granules having size 10 mesh and devoid of iron/ Steel and most of the fibres" from GCA for proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P-47012/108/2020-TSW dated 09.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Vadodra.					
278	P/M Tools & Abrasives, Roorkee, Uttarakhand 01/53/8/54519/AM21/ P-42/IC	24.11.20	(1) 170 Kgs. Brazing/Silver Brazing Alloys in the form of foil of different thickness/ sizes. (2) 40 Kgs.	8423418	Comments sought from DPIIT on 24.11.2020. DPIIT vide OM dated 03.12.2020 stated that they are not concerned and DHI may be consulted.

			Brazing/Silver Brazing Alloys in the form of powder		Hence, comments sought from DHI vide email dated 30.12.2020.
279	Jain Metal Rolling Mills, Chennai, Tamil Nadu 01/53/8/54521/AM21/ J-17/IC	24.11.20	(1) 5000 MTs. Lead Battery Scrap (ISRI Code: Rains) (2) 5000 MTs. Lead Battery Scrap (ISRI Code: Rails/ Racks/ Radio/ Rakes/ Rent/ Ropes). (3) 5000 MTs. Lead Battery Scrap (ISRI Code: Relay).	1603800 000	Comments received from MoEF&CC (HSMD) vide letter No. 23-130/2014- HSMD dated 16.09.2020. Comments sought from DPIIT on 24.11.2020.
280	GRP Limited, West Mumbai Maharashtra 01/53/8/54524/AM21/ G-29/IC	25.11.20	7000 MT waste rubber tyres and tubes scrap (shredded/ multicuts)	6300000 0	Approved as recommended by MoEF&CC (HSMD) vide OM No. 23/36/2020-HSMD dated 21.09.202 and DPIIT vide OM No. P- 47012/111/2020-TSW dated 18.12.2020
RA, Mumbai may issue the import authorization to the applicant for import of 7000 MTs “ waste rubber tyres and tubes scrap (shredded/ multicuts)” from GCA for CIF value of Rs.63000000.00/- [US Dollars (USD) 844504.00] subject to the conditions mentioned in the MoEF&CC (HSMD) OM No. 23/36/2020- HSMD dated 21.09.202 and DPIIT OM No. P-47012/111/2020-TSW dated 18.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Mumbai.					
281	Diamond Rubber Industries F-10 Industrial Estate, Hyderabad 01/53/8/54557/AM21/ D-29 /IC	03.12.20	15000 MT Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres	3700000 0	Approved as recommended by DPIIT vide OM No. P- 47012/115/2020-TSW dated 24.12.2020 and in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
RA, Hyderabad may issue the import authorization to the applicant for import of 2226 MT of “Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres” from GCA for proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P- 47012/115/2020-TSW dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Hyderabad.					
282	Nine Seas Rubber India, Shalimar Bagh West, Delhi 01/53/8/54573/AM21/ N-28/IC	08.12.20	19500 MTs Rubber Crumb /granules having mesh size finer than 10 mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres	8798400 0	Approved as recommended by DPIIT vide OM No. P- 47012/33/2019-TSW dated 23.12.2020 and in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules

					having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
	CLA, New Delhi may issue the import authorization to the applicant for import of 19500 MT of "Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres" from GCA for CIF value of Rs. 87984000.00/- [US Dollars (USD) 1170000.00] subject to the conditions mentioned in the DPIIT OM No. P-47012/33/2019-TSW dated 23.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and CLA, New Delhi.				
283	Galaxy Crumb India, Ludhiana, Punjab 01/53/8/54572/AM21/ G-30/IC	08.12.20	19500MTs. Rubber Tyre Scrap/ Crumb/ Granules having mesh size finer than 10 mesh to 20 mesh and devoid of Iron/ Steel & most of the Fibres.	8798400 0	Comments sought from DPIIT on 08.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/121/2020-TSW dated 21.12.2020.
284	Saffron Rubber, Ludhiana, Punjab 01/53/8/54571/AM21/ S-145/IC	08.12.20	21000MTs. Rubber Tyre Scrap/ Crumb/ Granules having mesh size finer than 10 mesh to 20 mesh and devoid of Iron/ Steel & most of the Fibres.	9475200 0	Comments sought from DPIIT on 08.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/120/2020-TSW dated 18.12.2020.
285	Royal Carbon Black Pvt. Ltd. Khalapur, DistRaigad, Maharashtra 01/53/8/54562/AM21/ R-32/IC	04.12.20	150000 MT Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres	7215000 00	Approved as recommended by DPIIT vide OM No. P-47012/119/2020-TSW dated 24.12.2020 and in terms of MoEF&CC(HSMD) OM No 23□3/2019□HSMD dated 13.05.2020 through which MOEF&CC informed that the rubber crumb /granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers are product and does not require permission from MoEF&CC.
	RA, Mumbai may issue the import authorization to the applicant for import of 12246 MT of "Rubber Crumb /granules having mesh size finer than 10 mesh and devoid of iron /steel & most of the fibres" from Italy (ITA) for proportionate CIF value subject to the conditions mentioned in the DPIIT OM No. P-47012/119/2020-TSW dated 24.12.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures have been sent by e-mail to the applicant and RA, Mumbai.				
286	Thoms Rubbers, Kottayam, Kerala 01/53/8/54561/AM21/ T-63/IC	04.12.20	15000 MT 10 mesh crumb / granuals and devoid of iron / steel most of the fibers	3700000 0	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish

					reply to queries raised by DPIIT vide OM No. P-47012/118/2020-TSW dated 18.12.2020. MOEF (HSMD) vide email dated 21.12.2020 referred to its letter dated 13.05.2020 were it informed that the rubber crumbs/ granules having mesh size finer than 10 mesh and devoid of iron/ steel & most of the fibers, are product and does not require permission from them.
287	Rama Enterprises, Chennai 01/53/8/54548/AM21/R-31/IC	03.12.20	5 Kgs. Cypher 88 Silver Powder	553867.70	Comments sought from DPIIT on 03.12.2020.
288	A.K. Rubber, Umbergaon 01/53/8/54603/AM21/A-93/IC	11.12.20	20000.000- MTS Rubber Crumb/Grenules Having Mesh Size Finer Than 10 Mesh And Devoid Of Iron/Steel & Most Of Fibres	150000000	Comments received from MOEF (HSMD) on 13.05.2020. Comments sought from DPIIT on 16.12.2020. DPIIT vide OM dated 30.12.2020 has sought some information from the firm.
288 (a)	Star Trading House, Pune 01/53/8/54558/AM21/S-144/Import Cell	3.12.2020	10000 MT of CRUMB RUBBER/GRANUSL MESH SIZE FINER THEN 10MESH AND DIVOIDIRON AND STEEL& MOST OF THE FIBERS	37000000.00	Comments sought from MOEF&CC (HSMD) & DPIIT on 04.12.2020. The firm has been requested on 21.12.2020 to furnish reply to queries raised by DPIIT vide OM No. P-47012/116/2020-TSW dated 18.12.2020.
Part 26			Miscellaneous		
	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	CIF value (lakh)	Status
289	RK Jewels, Rohtak 01/53/8/E/AM20/R-91/IC	05.03.20	20 MTs Silver (Dore) Bars upto 95 percent purity	9400.0	The Committee noted that the firm has applied for 20 MT Silver Dore Bars upto 95 percent purity. The firm has furnished following documents:- (i) Udyog Aadhar Registration certificate Number

					HR16b0000396 dated 25/07/1977. (ii) Valid Consent to Operate. (iii) The NABL certificate valid upto 14/10/2022. Accordingly, the Committee decided to allow import of 10 MTs of Silver Dore Bar (upto 95% purity).
The Committee decided to approve for import of only 10 MTs of Silver Dore Bar having Silver content not exceeding 95.00 percentage to the firm.					
290	Bhandari Gold and Jewellers Pvt. Ltd. 01/53/8/E/AM21/B-34/IC	17.08.20	1 MT Gold Dore (Gold content not exceeding 95%)	53338.04843	The Committee noted that the firm had been granted import authorization for import of 2 MT of Gold Dore Bar in the year 2017. The validity of the license expired on 2.5.2019. Out of 2 MT the firm had imported only 61 Kg. The Committee noted that the firm has submitted following documents:- (1) NABL certificate valid upto 13.07.2022. (2) Consent to Operate issued by Maharashtra Pollution Control Board valid upto 31.03.2021. The Committee also noted that the firm was requested on 16.11.2020, 07.12.2020 & 23.12.2020 to furnish (1) a valid BIS certificate and (2) Utilization details duly certified by the Customs in respect of earlier issued import authorization. Firm's reply is still awaited.
291	Harshini Maple Leafs, Chennai 01/53/8/54380/AM21/H-46/IC	27.10.20	(1) 5000 Kgs. Gold Dore Bars. (2) 50000 Kgs. Silver Dore Bars.	(1) 15000000 000/- (2) 3000000 000/-	The Committee noted that the firm has applied for 5 MT of Gold Dore Bars and 50 MT of Silver Dore Bars along with (1) NABL certificate valid up to 25.06.2022 and (2) Consent to Operate valid upto 31.03.2021,

					The Committee noted that the firm was asked on 16.11.2020, 07.12.2020 and 23.12.2020 to provide BIS Certificate and Utilization certificate duly certified by the Customs in respect of earlier import licence, if any. Firm's reply is still awaited.
292	Abans Jewels Private Limited, Nariman Point, Mumbai 01/53/8/54559/AM21/ A-87/IC	04.12.20	10 MT Gold (Dore) Bars Purity : upto 95 Percent	5600000 0000	The firm has applied for import of 10 MT of Gold Dore Bars having purity upto 95%. The firm has submitted copies of (i) BIS certificate valid upto 15.10.2021. (ii) Consent to Operate from Uttarakhand Environment Protection and Pollution Control Board certificate valid upto 31.03.2021. The Committee noted that the earlier licence issued has expired on 11.12.2020 and has submitted utilization certificate certified by Customs. Accordingly, the Committee decided to allow import of 10 MTs of Gold Dore Bar (upto 95% purity).
The Committee decided to approve for import of only 10 MTs of Gold Dore Bar having Gold content not exceeding 95 percentage to the firm.					
293	Agnis Bullion House LLP, Gurugram, Haryana 01/53/8/54623/AM21/ A-96/IC	17.12.20	10 MT Gold (Dore) Bars Purity : upto 95 Percent	5600000 0000	The firm has been granted Import Authorization No.0519235552 dated 28.08.2020 for import of one MT of Gold Dore Bars. Now, the firm has applied for import of 10 MT of Gold Dore Bars having purity upto 95%. The Committee noted that the firm has submitted copies of (i) NABL Certificate valid up to 11.03.2022 (ii) BIS inspection report dated 18.12.2020. (iii) Pollution certificate from Haryana State Pollution Control Board –valid upto 30.09.2025 (iv) Utilization details duly

					certified by Customs showing balance quantity of 382.74 Kg. of previous import licence. The Committee decided to request the firm to submit valid BIS certificate.
294	Chenab Impex Pvt. Ltd., Saki Naka, Mumbai 01/53/8/53960/AM21/ C-18/IC	13.08.20	(1)4800 Kgs. Italian Rice (Arborio, Carnaroli, Vialone Nano) Italy. (2) 4000 Kgs. Spanish Rice (Short Grain White Rice, Bomba Rice) from Spain.	1237500	The Committee decided to examine the case on file.
295	Foods And Inns Limited, Ballard Estate, Mumbai 01/53/8/54382/AM21/ F-24/IC	28.10.20	300 MT Thai Hom Mali Rice (Organic).	3185700 0	The Committee decided to examine the case on file.
296	Sarda Metals & Alloys Ltd. Vizianagaram 01/53/8/54401/AM21/ S-124/IC	30.10.20	100000 MTs Ferro Manganese Slag (MnO Slag)	7500000 00	Comments sought from M/o Steel on 30.12.2020.

